

(vii) **PROBLEM OF JUNIOR ENGINEERS
OF C.P.W.D.**

SHRI AJOY BISWAS (Tripura West): Under Rule 377 I make a statement.

The Junior Engineers of CPDW are representing 75 per cent of the engineers of the department. They are recruited through All India competitive examinations with the qualification of degree or diploma in Engineering. Previously they used to get promotion within 10 years but due to huge stagnation they are not getting a single promotion now even after 22-23 years. At present there is no scope of getting any financial relief and even no selection grade in the absence of promotion in the next grade. In fact after 16-17 years of service they stagnate till the date of retirement. Although the duties and responsibilities of Junior Engineers are much more higher, they have been equated in the pay scale along with the Draftman. For the last twelve years they are approaching appropriate authorities for mitigation of their grievances without any result whatsoever. This is the position when a number of promotional posts, selection grade posts and permanent posts are lying vacant.

Under these circumstances, I urge upon the Government to initiate moves in order to solve the long standing problems of the Junior Engineers. I also demand that the Minister concerned make a statement in the House enunciating the policies of the Government in this matter.

13.10 hrs.

The Lok Sabha then adjourned for Lunch at ten minutes past Forteen of the Clock.

The Lok Sabha re-assembled after lunch at ten minutes past Forteen of the Clock.

(Mr. Deputy Speaker in the Chair)

**GENERAL BUDGET 1982-83—
GENERAL DISCUSSION**

MR. DEPUTY SPEAKER: General Discussion on the General Budget for 1982-83. Time allotted—16 hours. Shri Sunil Maitra (CPM). Your Party has been allotted 52 minutes. There are two names, Sarvashri Sunil Maitra and Satyasadhan Chakraborty.

SHRI SUNIL MAITRA (Calcutta North East): Mr. Deputy Speaker Sir, it has been stipulated that on the last working day in the month of February each year, the Budget of the Union Government should be placed before the Lok Sabha. For the last three or four years, we have been witnessing this phenomenon, novel phenomenon that the Budget in one lump, in one whole is not presented to the Lok Sabha. Instead a particular pattern is being sought to be evolved, specially after this Government came back to power, since 1980 the budget is presented in instalments.

Now, in regard to the budget proposals put forward by the Finance Minister, we are called upon to discuss the budget and vote for additional levies, as he put it in his Budget Speech, to the tune of Rs. 537 crores, but as I go along, I would try to make out that actually it amounted to Rs. 622.86 crores.

Then, if you take, for example the latest price hike in respect of petrol and petroleum products that the Government of India announced on 11th July, 1981, it will have to be borne by the people of this country in the form of additional payment of Rs. 1,070 crores. But the amount of Rs. 1,070 crores which has gone in the form of price hike on petrol and petroleum products is no within the pale of discussion of budget proposals. You take another example. In June, 1980, the Government raised the price of petrol and petroleum products, costing the people Rs. 2,080 crores. Again, in January, 1981, another price hike in respect of petrol and petroleum products was announced and the people had to pay for that price hike

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Rs. 1,195 crores. Further, in July, 1981, there was another price hike on petrol and petroleum products for which the people had to pay Rs. 1,070 crores. All told, in the matter of 14 months, Rs. 4,345 crores were levied afresh on the people in the form of price hike. But this enormous amount in the form of price hike is not going to be discussed by this Parliament, by this Lok Sabha. This is beyond the pale of budget discussion.

Now, if the Budget reflects the economic policies of a Government and it pursues the economic policies in the form of such massive price hikes every now and then, what is the idea of presenting a budget before the Parliament and then inviting the people to discuss the budget whereas the massive price hikes, the massive imports, the massive fines, the massive penalties, that are being imposed on the people always remain beyond the pale of the discussion of the budget. Therefore, this is the novel way this Government has evolved to frame the budget. It is no longer a budget in one whole. It is a budget in instalments. As a matter of fact, which instalment we are discussing today I do not know, because, from 1st April 1982 to 31st March, 1983, how many more price hikes will come which will be precluded from the discussion of the House even this House does not know.

Hence, at the very outset, let me express my protest in very unambiguous language, that this way of preparing a budget is not only repugnant to the spirit of the Constitution, but it also cuts at the very root of democratic discussions so far as the Parliament is concerned. Therefore, I protest against the way the budget preparation is going on in this country, and I lodge the very emphatic protest of my party.

The Budget reflects certain basic policies of the Government. Budget is the mirror of the economic policies of the Government. Now, what are

these policies that this Budget reflects?

The Finance Minister, very cunningly very intelligently I should say, has tried his best to conceal these policies but Mr. Finance Minister, you should know that greens cannot cover fish in basket, because of the stinking smell that comes. So, your cunning attempts also cannot conceal the real effect, the real nature and character of your Budget because ultimately the effects also stink and they cannot be concealed.

In the month of January last the IMF Team led by Mr. Tin Thum visited this country.

In the month of February, Mr. Clausen, the World Bank Chief, also visited this country.

It so happened that on 27th of February this year, the Budget was placed before the House (Lok Sabha).

When we from the Opposition tried to elicit information from the Finance Minister as to the purpose of the visits of the IMF as well as the World Bank team, the Finance Minister said in the Upper House and repeated in this House also that the IMF Chief as well as the World Bank Chief just paid a courtesy call to him. Well, it seems a little bit ridiculous and ludicrous also that the IMF team as well as the World Bank Chief flew all the way from Washington to Delhi just in order to drop in the Chamber of the Finance Minister to say "Hello"! Why did they come? Is it in order to attend a marriage party! I do not know the purpose but, then, these gentlemen came here. These gentlemen spent sometime. These gentlemen discussed with different Ministries. What they discussed the Finance Minister found it convenient not to inform the House. And it is wiser also not to inform the House. He, did not inform the House. But, then, although the Finance Minister tried his best to conceal the real

purpose and effect of these visits of the IMF team and the World Bank team, I think, from the Budget proposals that the Finance Minister has placed before the House, it is apparent that they did come.

Now we take the Railway Budget and the General Budget together. Then a picture emerges. Everyone in this country knows that the Government of India has been negotiating a 900 million dollar loan with the World Bank for the Indian Railways and it is also known in this country that the World Bank had imposed as many as 18 conditions to be accepted by the Government of India. If they do accept, the loan would be granted. Till a few days back, we were told by the Government that the Government had not yet accepted the conditions imposed by the World Bank, although the same conditions were under the consideration of the Government.

Now, if we take into consideration the additional Rs. 300 crores that this House was forced to vote in the form of Supplementary Grants in the month of December last and if we also take into account the Rs. 267 crores additional imposts through this year's Railway Budget, the total comes to Rs. 567 crores in a matter of two months. Then, it becomes apparent under whose instigation, under whose patronage, under whose benevolent influence, this Government has been preparing the Budget. Therefore, so far as the Railway Budget is concerned, it does not come out with the proposals amounting to Rs. 267 crores only. In effect, in actuality, it is Rs. 567 crores. After Rs. 300 crores, came another instalment of the Budget and that is Mr. Stephen whose telephone does not work, whose tele-communications do not work, and who when approached and told about all these complaints of the people, says that if the telephones are not working, they might be returned—he said it here as well as in Calcutta—came out with a

proposal of more than Rs. 100 crores of hike.

PROF. MADHU DANDAVATE: (Rajapur): Because it was the centenary of Telephones!

SHRI SUNIL MAITRA: In addition to it, the Finance Minister has come out with another fresh hike of Rs. 32 crores. Therefore, so far as postal and telecommunications are concerned, it is not Rs. 32 crores, it is Rs. 132 crores. Therefore, Rs. 300 crores plus Rs. 100 crores come to Rs. 400 crores and with Rs. 267 crores of Railway Budget, it comes to Rs. 667 crores. Then the Finance Minister has come with a budget proposal of Rs. 622 crores. That means, in a matter of three months we are today faced with an additional burden totalling more than Rs. 1300 crores.

Now let us see whether the Finance Minister's budget has got anything to do with the IMF loan and the IMF conditionalities. One of the conditionalities of the IMF loan was either to reduce or to do away with the food subsidies, all kinds of subsidies, subsidies which are given as a measure of help or succour to the ordinary people whom you, in season and out of season, choose to describe as the weaker sections of the community. Last year, your food subsidy was to the tune of Rs. 700 crores. Last year when we were discussing this IMF loan and its conditionalities, again and again we pressed your 'distinguished predecessor', to quote you, Mr. R. Venkataraman, told us that, so far as the Government of India was concerned, there was no question of reducing subsidies and food subsidies especially. Perhaps in order to honour the commitment of your 'distinguished predecessor', you have kept the same amount of Rs. 700 crores as food subsidy in your Budget proposals. Now let me ask you this question. In the Budget speech you have said that the Government of India is determined to go

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in for a wider public distribution system and increased procurement. By wider public distribution system you do mean that you will go deeper and deeper into the rural areas ultimately with the objective that each village in the country will have a fair price shop from which the weaker sections of the community would be able to purchase their daily necessities at reasonable prices. So, if you wider your public distribution system and if you go deeper and deeper into the rural areas, the cost of carrying your foodgrains will be more. And if you go in for increased procurement of foodgrains, the retention cost will be more. Moreover, Rs. 700 crores of 1981-82 are not in real and fiscal terms the same Rs. 700 crores in 1982-83. Therefore, Rs. 700 crores of last year as food subsidy and Rs. 700 crores of food subsidy this year do not amount to the same quantum; it has been reduced. And it has been further reduced. By what? Till today some essential commodities of daily necessities were enjoying concessional freight rates so far as Railways were concerned. But the Railway Minister has been good enough, kind enough, to inform this House that, from now onwards, rice, wheat, pulses, sugarcane, salt, fruits and vegetables, fertilisers, sugar and edible oils will no longer enjoy the freight concessions that they were enjoying before. That means to the extent of Rs. 76.8 crores more have to be paid by the people who consume rice, wheat, sugar, edible oils, so on and so forth. Therefore, your food subsidy of Rs. 700 crores of last year has been effectively reduced by as much as, if not more, Rs. 150 crores.

Then I come to the farmers. Take the question of fertiliser subsidy. In the last year's budget the subsidy for fertiliser amounted to Rs. 679 crores. In the current year you have reduced the subsidy and brought it down to Rs. 386 crores. That means a reduc-

tion of Rs. 293 crores. If this reduction in the subsidy does not speak eloquently of your implementing the IMF conditionality of reducing the subsidy on essential commodities, then who else does it indicate, Mr. Finance Minister? On the top of it, in July 1981, you increased the prices of fertilisers. The price of Urea was raised from Rs. 2000 to Rs. 2350 per tonne. If this is not doing away with the subsidy as dictated by the International Monetary Fund, then what else is it? One of the conditionalities of the IMF loan is that even the public utility services must reflect the cost of the service in their price structure. Therefore, even to day inland, postcards envelopes—their prices have been raised in your budget proposals. This is another indication of the IMF dictates being implemented in your Budget proposals.

Mr. Finance Minister, you have come out with the proposal of a 100 per cent increase in the excise duty on cement. The price of ordinary portland cement has been raised to Rs. 400 per tonne. It would yield Rs. 158.73 crores a year. Then you are going to introduce a dual price system. This is another joke. Till yesterday, till you came out with your budget proposals and until your budget proposals are accepted, the entire cement produced in the country is under a system of control and the way to-day the government is running the administration, the very name of nationalisation, the very name of control, the very name of certain regulatory processes being enforced on the blood-suckers, the sharks in the community are being scandalised, there was control on cement production, cement distribution and cement pricing. In the name of a dual pricing system, you are decontrolling the whole thing. Why are you now seeking to decontrol it? Is it because ** and other corrupt politicians are to-day minting money...

(Interruptions)

**Expunged as ordered by the Chair.

...at the cost of the general public. It has been established that your** was doing it.....

MR DEPUTY SPEAKER: Please don't mention the names. They are not here to defend themselves.

SHRI M. M. LAWRENCE: (Idukki): They are very proud of**

SHRI SUNIL MAITRA: Therefore, because of **to-day the whole country and millions and millions of people.... (*Interruptions*)

MR DEPUTY SPEAKER: He has mentioned certain names. They are not members of this House. I will go through the record....

(*Interruptions.*)

MR DEPUTY SPEAKER: Why do you bring in emotional things?.... (*Interruptions*) Both of them are not members of this House. I will not allow it to be discussed here. I will expunge those names..... (*Interruptions*)

SHRI SATYASADHAN CHAKRABORTY: Is it a sin to utter his name?

MR. DEPUTY SPEAKER: Please try to avoid the names of those who are not Members of the House. We have to conduct the Business in the House according to the Rules.

SHRI SUNIL MAITRA: Now, Sir, what will happen under the dual pricing system. 33.4 per cent of the entire production of cement from the existing units and 50 per cent of the new and sick units will come in the open market. What will be the price of cement in the open market? Inevitably the cement price will go up two-fold to three-fold in the next twelve months.

Sir, with all these atrocious measures the Government has the audacity to claim that Government is encouraging middle-class people to go

in for construction of dwelling units. There cannot be any more cruel joke than this.

Then so far as resource generation for the Central Plan allocation is concerned I would like to point out that according to the figures given in the budget, the outlay for the Central Plan for 1982-83 will be Rs. 11000 crores, an increase of Rs. 1767 crores over the revised estimates for 1981-82. This outlay has to be financed partly from budgetary allocation and partly from internal resources generation. The proportion of budgetary support to total outlay for the Central Plan is supposed to fall from 73 per cent in 1981-82 to 66 per cent in 1982-83. In other words the contribution of internal resource generation is supposed to increase from Rs. 2467 crores in 1981-82 to Rs. 3657 crores in 1982-83. An 18 per cent increase in outlay is to be financed through 8 per cent increase in budgetary support and a nearly 10 per cent increase in internal resource generation. How are such massive internal resources going to be generated?

So, Mr. Finance Minister, as the IMF has already recommended, after the Budget Session is over, you are going to come with price hikes in respect of coal and electricity. You are almost desperate for price hike. So, Sir, if plan allocation and resource generation from internal sources are indications then the people should be prepared for more massive attack from the Government.

Sir, the above instances are enough to establish the point that, as you said again and again on the Floor of the House. IMF delegation or the World Bank delegation had nothing to do with the preparation of your budget, I emphatically contend that they have got everything in the matter

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of preparation of your budget and this budget reflects that you not only accepted the conditionalities of the IMF but also through this budget you are going to implement them.

Mr. Finance Minister, you might jolly well take up the position that these were our declared policies before we contracted for the loan from the IMF and that we were implementing the same declared policies. Anticipating this argument of yours let me remind you what the 'The Economist' of London wrote about you even in the month of September and I quote:

"Some governments are so reluctant to be portrayed as IMF stooges that they prefer to take their own medicine—the prescription being silently applauded in the IMF itself. Brazil in the past 18 months is the best example of self-administered treatment. More recently India also took many of the measures it knew the fund would require before applying for a loan, thereby damping the political impact of the IMF's conditions."

Therefore, Sir, it will not any longer hold water for them to say that even before they contracted for the IMF loan they had been pursuing these policies. Knowing full-well and anticipating fully that these would be the terms and conditions of IMF loan, you have been preparing your ground; you had been raising prices; you had been doing all these things only to propitiate these IMF people. And your budget reflects these IMF conditionalities.

Here I want to give you one illustration. You have come before the House with the claim that you have brought down the rate of inflation from 23.3 per cent (in January 1980) to 15.9 per cent (in January 1981) and 4.9 per cent now (in January, 1982). We are not interested in scholastic definition of inflation. The

people of this country are only interested in the effects of your fight against inflation. When you claim that you are containing inflation, you have to see what is the price in the market. Whenever we have had occasion to discuss the question of inflation on the floor of the House, you always try to measure inflation in terms of the whole-sale price index. The housewife goes to the market and purchases things on the basis of the retail prices and not in wholesale prices. They pay the retail price and the consumer price. So, you have to go by the consumer price index and not the whole-sale price index. But, you have never agreed to take into consideration the consumer price index. I will tell you how your claim that you have brought down the rate of inflation to 4.9 per cent now is not correct. In 1980 January, you say, the rate of inflation was 23.3 per cent; the consumer price index in January, 1980, (with 1960 as the base year) was 371 points. You claim that in January, 1981 you brought down inflation rate from 23.3 per cent to 15.7 per cent. In the same year the consumer price index shot up from 371 to 411 points. When today you claim that you have brought down the rate of inflation from 15.7 per cent (in January 1981) to 4.9 per cent (in January 1982), your consumer price index, as formulated by the Labour Bureau in the City of Simla has shot up from 411 points to 460 points in December 1981. Please explain this: If it had been possible for you to fight successfully against inflation, how can you explain this? The consumer price index has gone up from 371 to 460 points, in the same period when you claim that you have brought down the rate of inflation to 4.9 per cent. How has this shot up to 460? Therefore, Mr. Finance Minister, we do not accept your claim. You have failed in this field of fighting inflation as you have failed in so many other fields of our national life. You are only trying to explain away things. Why is this difference between the Consumer Price Index

and the Whole-sale Price Index? In the Economic Survey what you say is this. I quote:—

“The inherent differences in the two indices have become more evident during the period under review. The divergence between the two indices has not only been due to the time lag between the two sets of prices but also because of the much higher weight in the consumer price index of those items whose wholesale and retail prices have continued to increase during the recent years. For example, cereals, edible oils, fruits, and vegetables, milk and milk products, eggs, fish and meat, whose prices have continued to increase during this period, have almost twice as much weight in the Consumer Price Index than in the Whole-sale Price Index.”

This is precisely my point. If you leave out cereals, edible oils, fruits and vegetable, milk and milk products, eggs, fish and meat, what else is left? These are the articles of daily-need for the common man; without them the ordinary man cannot carry on his existence. Today the prices of all these articles are rising by leaps and bounds. If your claim that you are fighting against inflation sucessmully is correct, then, the prices of all these commodities would have fallen, but that is not the case. They have increased tremendously by leaps and bounds. According to your own admission this has gone up by leaps and bounds, by almost twice and much in this year, as it has gone up year before last.

Then, in your Budget, you have also said something about the export trade. What is the present state of export trade? You have said that so far as the export trade is concerned, it has gone up by 14 per cent. But if you look into the Economic Survey you will find that between April and October of the financial year of 1980-81, the trade gap was Rs. 3144 crores. For the same period, in the financial year 1981-82, it was Rs. 2923 crores. That means, compared to the previous year, your balance of payment deficit

was more or less the same and you were importing as heavily as in the previous year. Of course, if you ignore the niggardly amount of Rs. 200 crores you will find that the amount is the same. But you have claimed that in all aspects of our economic life, productions are going up? You have claimed that steel production has gone up by 18.7 per cent cement production has gone up by 15 per cent Nitrogeneous fertiliser has gone up by 51.9 per cent, crude oil production has gone up by 61.2 per cent, petrol and petroleum products have gone up by 18.4 per cent and the food production has touched a record figure of 134 million tonnes. Now, precisely impart of these commodities made up roughly 60 per cent of the total import bill. But this year, production of steel, cement, petroleum products and other items have registered a significant improvement. So, one can safely assume that the import bill should have come down. If it is so, why should then the same deficit be there for the financial year 1981-82? Year before last, the deficit in the balance of payment account would be to Rs. 5500 crores. It seems last-year's balance of payment deficit would be the same. This is another aspect which you must explain.

Now, coming to the IMF loan that you have contracted, you said that it would be possible for us to repay the loan amount. Now, for the amount of Rs. 5000 crores, the interest amount would roughly work out to Rs. 500 crores per annum. You have to repay the amount in a period of 10 years. Now, the present debt servicing is Rs. 900 crores, the interest amount at the rate of 10 per cent would come to Rs. 500 crores and the repayment of 10 instalments of the principle would come to Rs. 500 crores. So, about Rs. 2,000 crores will have to be repaid per annum from 1984-85. This way our foreign debt would be continuing. Then, how do you propose to pay them the loan back? Here, I would like to in-

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vite your pointed attention to a survey conducted by the IMF and World Bank authorities. What would be the state of advanced capitalist countries of the world in eighties where you want to export your goods desperately? Then the Survey says that after 1990, inflation will continue, price rise will continue, unemployment will continue, demand recession will continue. Therefore, it is safe to summarise that upto 1990, the protectionist policy pursued by the advanced capitalist countries of the world will continue and you will have to export your goods against this mounting hurdle of protectionist policies of these countries. And if this situation continues, by 1984-85 when you have to start repaying about Rs. 2000 crores towards the repayment of IMF loan, if you do not contract further loans from Euro Dollar and Petro dollar markets, where and how can you find money for bridging the gap due to balance of payment deficit? Are you suggesting that you will wipe out the balance of payment deficit and start earning surplus so that it will be possible for you to go on repaying this IMF loan of Rs. 2000 crores per annum? You will have to borrow more in order to repay the earlier loans. The more you borrow the more you drown this country into the quagmire of loan. And that is what has happened to so many countries of South-East Asia and the countries of the Third World.

You have an eye on export trade and have, therefore, been rightly trying to increase production. You have been telling the working class that in order to survive production has to be raised. And during the course of the last twelve months, the working class in this country has produced to the extent of 12 per cent, 18 per cent, 20 per cent and even 60 per cent more in certain fields. But, then what is the result of this increased production? Your economic philosophy says that more the production more will be the

supply in the market, the more the supply in the market, the less will be the price. This is what you teach the boys and girls in the schools and colleges. But, whereas your production has gone up, why is it that your prices have not come down?.....(*Interruptions*). There is only one explanation for that and that is that there is complete hold of the monopoly capitalists over the State apparatus. There is a complete marriage between the monopoly capitalists and the State apparatus, otherwise how is it that although the production has gone up, it is not possible to bring down the prices? It will never be possible for you to bring down the prices. The Prime Minister has declared this year to be the productivity year, and you ask the working class to work hard to raise the production. The production goes up, the productivity also goes up, and along with that the prices also go up. And when the workers come to you for more dearness allowance, when the Central Government employees come to you and say that four slabs of dearness allowance have become due and you should pay them, the Finance Minister becomes very equivocal and evades the issue. He is very expert in evading the real issue and giving a proper answer. It has come in the press that the Government is toying with the idea of freezing the dearness allowance and impounding that. If it happens with the Central Government employees, it is going to happen to the rest of the working class also. On the one hand, you plead with the working class to raise the production and when they raise it, you hit them hard with the freezing of the wages and impounding of the dearness allowance. This is your economic policy.....(*Interruptions*). When the working class intends to protest or agitate, you come out with your legislations like Essential Services Maintenance Act and National Security Act. Against whom are you using these Acts? Have you been using them against the black marketeers and against the boarders?

So far as the black marketeers are concerned, you are legalising their black money. You floated the bearers bonds and you have been able to collect more than Rs. 1000 crores. It is very good and speaks of your efficiency, but what sort of economic philosophy you profess and claim? It betrays your bias in favour of the monopoly capitalists, in favour of the landlords and in favour of the vested interests.

On the one hand, you attack the workers and freeze their wages, on the other hand, you enrich the position of Birlas and Tatas. In the year 1980, Birla's profits have gone up by Rs. 121.15 crores and that of Tata by Rs. 110.03 crores. This is what you have done to the Tatas and Birlas. You are raising the prices, because of which the profits of Tatas and Birlas go up. But the wages of the workers are frozen and kept down. This is your economic philosophy.

Today, everyone agrees that this country is in the grip of a very severe economic crisis. But what is the genesis of the economic crisis? Who created this economic crisis? You cannot cite one example of any other country where this sort of bourgeois democracy is practiced; nowhere in the world you can cite the name of one country where for 30 years continuously without any let up there was one party rule. Even in the United States, George Washington's Party could not rule for more than twelve years. But it was the luck and fortune of the Indian National Congress to rule this country without interruption for 30 years. And in the 30 years of one-party rule, what sort of India have you made?

You have been pursuing certain economic policies, which in no way help a developing country. Your one policy was for more and more taxation; the other was for more and more deficit financing and the third policy was to enable the monopoly

houses to reap more and more profit in terms of astronomical figures.

Now so far as taxes are concerned, in 1950 we used to pay Rs. 62 crores by way of excise duty and in this year's Budget we are paying more than Rs. 8,340 crores by way of excise duty. The result is more and more price rise. And as more and more deficit financing you indulge in, the more will be the price rise. So, today the history of the last 34 years of Independent India is the history of rising prices. And what is the end result of the rising prices?

When the goods and commodities manufactured in our factories and mills go to the market, the people are not in a position to purchase them, because, out of every hundred customers in the home market, 70 are the peasants. And what is their condition as a result of the 34 years of your rule. There 6 per cent of the total rural population have in their possession 40 per cent of the total arable land. Because the peasant is not having any land in his possession, he does not have any purchasing power. Because he does not have purchasing capacity and because he is 70 out of 100 customers, our home market is not in a position to absorb what is being produced in our mills and factories. Therefore, today our industrial production is not going up and new mills and factories are not coming up.

When Shrimati Gandhi became Prime Minister of this country, the number of registered unemployed in the country was a little more than 60 lakhs. And today it is beyond 2 crores, because more and more job opportunities are not being created. The reason for this is that more and more factories are not being constructed. Therefore, the country is in the grip of a vicious crisis. That is the result of your economic policies.

Now, the question is how to get out of this crisis? The other day the Prime Minister told the Opposition that you don't have an alternative. But we already have an alternative. If you want to solve the problems and the

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crisis, you will have to go in for drastic land reforms, which you have not been able to do in the last 34 years of your rule, because in the countryside 6 per cent of the rural population—money lenders, landlords, landed gentry—has been your political base. You never wanted to attack this base. You never wanted to break this base. You never wanted to demolish this base of the 6 per cent of the total rural population who are the money-lenders, landlords. Therefore, the land distribution, though on paper it was there, it was there in laws, but none of the State Government headed by the Congress Party ever implemented land reform laws. And today you are talking of alternatives. Today the Prime Minister says that the Opposition does not have the alternatives.

There is alternative and it is functioning. If you go in front of a mountain and close your eyes and say I cannot see the mountain, then is it the logic that the mountain does not exist? The alternative is already going on now in the Eastern part of your country, in West Bengal, and you don't see the alternative there!

Now, let me give you some examples one by one.

You talk of the poorer sections of the people; you talk of the peasantry; you talk of the Scheduled Castes and the Scheduled Tribes. In West Bengal, in four years of our rule, the rule of the Left Front, there is 'Operation Barga'. I think those who are doing 'ha ha', they must have heard the name of 'Operation Barga'. Up to 30th June, 1981, 11 lakh, three thousand share croppers were registered under the Operation Barga scheme. Their names were recorded. Previously you had no law of this kind. Any time the landlords could evict them. Now we have amended the law that no share-cropper can be evicted from his land. Previously your law used to show that the share-cropper has to prove that he was the share-cropper. Now the land owner will have to prove that he is

not my share-cropper. This is the difference. Out of these eleven lakh three thousand share croppers, whose names have been recorded with the West Bengal Government, more than 50 per cent are Scheduled Castes and Scheduled Tribes. How is it that in the States where your Party is ruling, it is not possible for you to take some action like this for the share-croppers, majority of whom are either Scheduled Castes or Scheduled Tribes or Muslims. And you say that we don't have the alternative. This is the alternative.

In the struggle for minimum wage for landless agricultural labourers, when Siddhartha Shankar Ray was Chief Minister of West Bengal, it was he who had promulgated an ordinance stating that minimum wage for agricultural labourers should be Rs. 8.10 paise. But your Government never tried to implement it. When the Left Front Government came to power, it was the All India Kisan Sabha, backed by the Left Front Government, which organised the peasantry and they fought for Rs. 8.10 paise and they have got it. And today, not only have they got Rs. 8.10 paise, but a scheme of dearness allowance has also been added to that that with the increase in the price-index that Rs. 8-10 paise will also go up. Now it has gone up to something like Rs. 9.25.

Now there is a pension scheme for the agricultural labourers, who have gone beyond sixty years of age and who have no body to look after. They are getting old age pension. So, this is the alternative.

SHRI K. LAKKAPA (Tumkur): Sir, he is talking on West Bengal, not on the General Budget.

SHRI SUNIL MAITRA: Yes, Sir, the Prime Minister wanted to know the alternative. This is the alternative today that we are practising in West Bengal.

On four acres of wet land and six acres of dry land no land rent is there. Land rent has been abolished on such lands.

Taccavi loan to the extent of Rs. 40 crores has been written off.

Then, the Land Holding Act of 1979 Today in West Bengal there are 52 lakhs of land holdings.

SHRI K. LAKKAPPA: Sir, I am on a point of order. Sir, you allowing the West Bengal to be discussed on the floor of the House?

(Interruptions)

MR. DEPUTY SPEAKER: Mr. Lakkappa, this is general discussion. There is no bar.

(Interruptions)

SHRI SUNIL MAITRA: Sir, the Prime Minister accuses the Opposition for not having an alternative. This is the alternative which being practised in the State of West Bengal for the last four years. In spite of all the limited powers, and all the obstructions that have been put up by the Central Government on the Left Front Government of West Bengal, this is the alternative that is working there and from this alternative you will have to judge in whose favour is the bias in your Budget? And in whose favour is the bias in the West Bengal? In whose favour is the Left Front Government working? I am giving you one simple example.

SHRI SATYASADHAN CHAKRABORTY: There is no cement business there.

(Interruptions)

SHRI SUNIL MAITRA: Sir, what about the Budget deficit? In the last three years, you have already crossed Rs. 5,000/- crores deficit that you earmarked for the entire period of the Sixth Plan. From where are you going to get the money?

SHRI M. M. LAWRENCE: Overdraft from IMF, of more than Rs. 5,000 crores.

(Interruptions)

MR. DEPUTY SPEAKER: Order, order please. Please sit down, Mr. Chakraborty.

(Interruptions)

MR. DEPUTY SPEAKER: If he is not yielding. I cannot help it. He is not yielding.

SHRI SUNIL MAITRA: Most of all you swear by democracy. You profess by it. You criticize West Bengal. The Left Front Government of West Bengal has told you that notwithstanding your National Security Act and the Essential Services Maintenance Act, the West Bengal Government is not going to apply even one single Act of yours which deprives the individual of his personal liberty. In the State of West Bengal, not even one of your gangster leaders and criminal leaders who have been killing each other, not even one such leader has been put behind the bars under your National Security Act or any of your Preventive Detention Acts.

MR. DEPUTY SPEAKER: Mr. Maitra, the Finance Minister has announced the shares to the States. You ask for more share to your Government in West Bengal. He has announced some share.

(Interruptions)

SHRI SUNIL MAITRA: So, this is the alternative to-day before the country; and because the people are clearly seeing, with the passing of each day, that there is an alternative to your Government's policies of ruthlessly exploiting the people, there is another policy which has been in operation for the last five years, more, and more the question of left Front Government is being projected before the mass of the people throughout the country.

MR. DEPUTY SPEAKER: Come to Delhi; come to Delhi.

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY: Don't be annoyed, Sir. He has a right to say it.

MR. DEPUTY SPEAKER: I am not saying anything. You have no business. Please sit down. (*Interruptions*) Don't make noise. Please sit down. (*Interruptions*) I am telling you, it is my responsibility. I know. You need not question me. I have to guide you. I have to regulate the proceedings. Nobody can do my work. I have to regulate the proceedings. That is all right; sit down. You have to sit down. (*Interruptions*) Mr. Sunil Maitra, you can continue. (*Interruptions*) I know.

SHRI M. M. LAWRENCE: The Chair has to be impartial.

MR. DEPUTY SPEAKER: That is all right; I am absolutely impartial. I am completely and fully impartial. Sit down. His time is up. I will have to bring him to the subject matter under discussion. Only I have to guide him. Nobody has to regulate the proceedings of the House. I am in charge of it. You need not guide me.

SHRI SUNIL MAITRA: Because of this attitude of the Government here, and because the image of the West Bengal Government is being projected all over India, the Central Government led by Mrs. Indira Gandhi is doing everything to put a spoke in the wheels of the West Bengal Government. Every attempt is being made. The people who rejected you in the polls are being politically victimized. (*Interruptions*) Therefore, you have not only drastically reduced, but you have stopped sending foodgrains to the West Bengal for the Food for Work Programme. According to your own evaluation report, the Food for Work Programme was carried out in West Bengal in the most satisfactory way. It was the best in the whole of India. To-day, therefore, you are victimizing the people there by not supplying foodgrains under the Food for Work Programme—whatever you name you might have given it. But

even under the new name, for the same programme you are not giving any foodgrains to the state of West Bengal; you have completely dried up supplies for this purpose.

There was a proposal to set up a petro-chemicals complex in Haldia. It was the Central Government who said that a Ship Repairing Yard would be established in Haldia. West Bengal Government has allotted 100 acres of land in the Salt Lake area in the city of Calcutta for an electronic complex. But you will not give it.

MR. DEPUTY SPEAKER: You have to conclude now. Your time is up. You have got to conclude now.

SHRI SUNIL MAITRA: Because the West Bengal Government to-day is presenting an alternative to you, therefore, to-day deliberate attempts are being made to kill, to murder, to starve out this slowly emerging alternative in the political horizon of this country. (*Interruptions*)

MR. DEPUTY SPEAKER: I am lenient to everybody.

SHRI SUNIL MAITRA: Your Budget proposals are the very same proposals that you have been giving to this country for the last 30 years, plus this third year of your rule in this country. It is pro-monopolist, anti-people, anti-working class. And to-day, it has created such a crisis that through your contracting the IMF loan, you are compromising the economic sovereignty of this country. If this process goes on, ultimately the political sovereignty of this country is bound to be compromised. So, I am opposed to the economic policy which this Budget mirrors; and so far as our party is concerned, we shall oppose every damn proposal in the Budget, with all the strength at our command.

✓ SHRI YESHWANTRAO CHAVAN (Satara): Mr. Deputy Speaker, Sir, I am just for a brief participation in the discussion on the Budget on behalf of my party. I would like to start with complimenting the Finance Minister for presenting a Budget at a

very difficult time, taking into consideration all the difficult economic factors in the country. Making a proper assessment of the situation in different sectors of the economy, he has presented a Budget which, I must say, will definitely strengthen the process of making our economy, a viable economy and further consolidate it.

Many Members and many newspapers were saying that they were expecting many things from the youngest Finance Minister. And that is very true. I must say this youngest Finance Minister bears a very wise head on his young shoulders.

AN. HON. MEMBER: He has changed. (*Interruptions*)

SHRI YESHWANTRAO CHAVAN: There is no change in my opinion because whenever I found that the Budget was good, even from those benches I have said that it was good. So, there, is no question of my changing myself.

PROF. MADHU DANDAVATE: He is right, Sir; he has made up his mind.

(*Interruptions*)

MR. DEPUTY SPEAKER: Professor, you should not join them.

SHRI YESHWANTRAO CHAVAN: At least I have made up my mind; but they have no mind at all. (*Interruptions*)

MR. DEPUTY SPEAKER: It is only a good joke; you should not mind it.

SHRI YESHWANTRAO CHAVAN: Because I am now discussing the Budget from a different plane, I am rather more relaxed than the Finance Minister himself. His colleague sitting to his left is also more relaxed.

The Budget proposals are meant for a certain specific purpose in the administrative system of our country. My friend who spoke before me, criticized the Budget as some

sort of Budget by instalments. Naturally, the economic issues arise from time to time and have to be handled as such. But at the end of a financial year, every administration—whether in this country or outside, in a socialist or non-socialist country—has to make an assessment about the coming year, take stock of the situation and of their capital availability, of their resources and then try to apportion them in a proper manner. Suppose tomorrow there is some unexpected eventuality. Can they say that, any other system than our system, will not change the price system, price structure, for example? I find that the entire criticism is based on mentally refusing to accept certain realities in the world today. I particularly heard the criticism about the I.M.F. and the World Bank; and their office bearers' visit to India and meetings with our people. If at all they wanted to influence us, it was not necessary to undertake all the journey from Washington to Delhi and had dinners and interviews with the Ministers here. You can influence from anywhere. But the question is what is the system working in the world? You may not accept it or you may not like it, but the point is that even U.N. has created certain institutional arrangements in the world today and India is participating in them in the last 35 years; we participated in that; the other Government which was here also participated in that system. There was nothing wrong in it. But some of the people for the ideological reasons do not mentally accept those institutional arrangements that are functioning today; may be those institutional arrangements have their own weaknesses; they have got certain weak points; certainly, there is some situation in which they work against the third world. We had said those things openly when the opportunities had occurred to us, on the forums of the World Bank and the IMF

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that there are some drawbacks of the system and they should be remedied.

But shall we not take an advantage of certain useful facilities that are created there? In the last decade, in 1972 when the oil crisis exploded on the world, everybody was taken a back. On behalf of this Government, not this Government I would say, the previous government of Mrs. Gandhi, I had attended those conferences and saw even the representatives of socialist countries—because there are some socialist countries sitting in those forums; even they were rather worried about what the future of this world going to be.

Suppose we do not borrow from it. I am not very particular about borrowing from this Institution. Let us take, for example, that we have decided not to borrow; if the Parliament decides on the advice of this Memorandum that we should not borrow from it, then where shall we go? shall we not make any arrangement for our foreign exchange gap? Shall we merely say, sorry, we cannot get anything; so, stop your buses, stop agriculture because no more fertiliser, no more petroleum product, stop all activities because we have decided on principle not to borrow money from any institution. Is there any option? What is the alternative? What is the use of merely telling what is happening in West Bengal when the Prime Minister said about the lack of alternative? She talked about a national alternative, not pointing out about any one particular State. (Interruptions) Even what you said about your achievements, I do not grudge about your achievements. Whatever your achievements are, certainly if they are good they are good, but do not suppose that the others have not done that; West Bengal has done

something about the land ceiling etc. Many other States have also done something for the last 20 years. You do not know about these things. (Interruptions) You do not know what ... (Interruptions) In 1961, Maharashtra had done about it; they started this question of law on ceiling, etc. (Interruptions) Therefore, the point that I was making was if at all you want to assess the budget, you must certainly take into consideration certain realities, internal realities and international realities. If you do that, then possibly you will be able to understand what the Finance Minister has done to our economy. I said and I repeat it that the Finance Minister has certainly done many things in this budget to strengthen the process of making our economy viable in terms of internal and international factors. This is an achievement that must be accepted. But unfortunately, these realities are not taken into consideration when criticisms are made. I would .. (Interruptions)

SHRI SATYASADHAN CHAKRABORTY: Reality depends from which point of view you see.

SHRI YESHWANTRAO CHAVAN: Naturally, I will see from my point of view. I give you the right to see from your point of view.

SHRI SATYASADHAN CHAKRABORTY: Class point of view:

SHRI YESHWANTRAO CHAVAN: Well, that is your bias. I cannot help it.

The one important reality today in the world and in India is that we are suffering from inflation, a sort of 'super inflation' if you want to call it. But 'super inflation' may have some technical or other meaning. I do not want to go into it. But at the same time, our basic problem is to make India's economy a viable economy in terms of agriculture, in terms of industry, in terms of social service, in terms of foreign exchange reserves etc., in terms of foreign trade, in terms

of export and import, etc., all these things have to be taken into consideration. This is the basic task of the Government, and I would like to claim this, not only for this year or for the last two years, but for the last thirty or thirty-five years, that the Congress had performed the historical role of providing a strategy for industrial development, agricultural development and building up a national viable economy for the country. For the first time we know that we can become a great nation and we shall be one day a great nation. We are today a great nation, in a way. I am not talking in terms of military strength. I am not talking in terms of the Great Powers. (*Interruptions*)

SHRI SATYASADHAN CHAKRABORTY: We do not agree.

SHRI YESHWANTRAO CHAVAN: Therefore, when I said that this year's Budget has to be judged—I will come later, on what points one should judge a Budget—naturally our mind goes back to the last year. The Economic Review and the first part of the speech of this Finance Minister have taken a very good survey, I would say very short, but a very good survey of what is being achieved and I see here in the speech of the Finance Minister—in paragraphs 8, 9 and 10 particularly—he has given the information about the new peak of production in the agricultural field, new peak of production in the industrial field, new achievements in many other fields which are very essential and vital for the economic growth. In this background we have to see that we have to keep the same process go further. We cannot slip back. If we slip back, we lose the opportunity in the history. I think India today has made progress gradually in such a way that 1982's India is much different from what India was in 1952, 1962 or 1972. It has always made further progress, and still further progress. And that is by taking into consideration certain realities when we talk about it. Otherwise, how

do you solve the problem of the Eastern India? How do you solve the problem of our Western front? Whatever we have to do about many other problems that arise in the country. But the difficulty is Mr. Chakraborty,—do not get angry with us,—when you always remind us what you are doing in West Bengal, you always forget India. Truth is that you do not know India!

SHRI M. M. LAWRENCE: We always remember India. (*Interruptions*).

SHRI YESHWANTRAO CHAVAN: We are not objecting to your achievements in Bengal. Many congratulations for that; I am not grudging it. But it was as if a drama was made that you have got a national alternative and you are presenting it before Parliament as a national alternative. These, for whatever worth, are your achievements in your own small State, compared to India.

MR. DEPUTY-SPEAKER: They do not forget that West Bengal is in India! (*Interruptions*).

SHRI YESHWANTRAO CHAVAN: I would not go to that length. I do believe that you are as good Indians as we are. I hope you are. (*Interruptions*).

I was talking about the performance of last year. The Finance Minister has given it in detail. He says:

“A large number of industries such as petroleum and petroleum products, fertilisers, steel, cement; vanaspati, sugar, newsprint, caustic soda; wagons and commercial vehicles are expected to achieve new peak levels of production.”

When I re-read his speech, I was a little proud of the achievements that our country has made, because these are not small things. It is not just merely a question of passing a law. It is a question of converting all forces into more production in a very complicated and in a very sophisticated system. The present world judges any country's strength and progressiveness

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on the basis of the progress and production in these particular fields which I have just read out from the Finance Minister's speech. I was also just like you when I was young. I was reading about the superior performance that was claimed by Soviet Russia. It was a performance particularly in terms of petroleum and petroleum products, steel and all those things. They were trying to impress the world that in a sophisticated system also they are making progress. So we are. We are making progress. The Finance Minister has to keep the same momentum looking to his instruments and tools and resources around him, whatever that he can make use of. When I said that he has done a good job, I said it not merely in a parliamentary sense; he has really done a good job. Inflation he has to fight. He has to raise resources. He did not hesitate to raise taxes. He did raise more than Rs. 500 crores. He has done that. For what purpose? Because he has to make arrangements for making further provisions for certain new economic programmes. Naturally, if at all you have to assess or judge a budget, you can do it on the basis of what provisions are made for the vital areas of economic growth. That is one important criterion. Then, the second criterion is arrangements made for social justice meant for the weaker sections of the society. The third criterion, according to me, is, what are the tax efforts without making it more inflationary. If it is inflationary, certainly one should be rather doubtful about its utility. I find that whatever tax effort he has made, he has made it so that there is no inflationary effect. Normally after every budget, there used to be speeches that prices have risen. I must say that at least in this budget session, I have not heard that complaint from any member. It is creditable to the Finance Minister that he has made his tax effort without making any adverse impact on the prices and without causing difficulties to the poorer people.

SHRI KRISHNA CHANDRA HALDER (Durgapur): After three or four months you will know.

SHRI YESHWANTRAO CHAVAN: These are prophecies of doom. It is their firm conviction that prices must rise. Who can convince them?

SHRI CHITTĀ BASU: Taxation without tears! But he said, tears are also there!

SHRI YESHWANTRAO CHAVAN: Tears are sometimes of good type and sometimes not of a desirable type. If at all there are tears, they are tears of joy.

I was trying to say, what are the criteria on the basis of which we can judge a budget. I have mentioned a few. There can be further additions to that list. If we try to judge him on this line, I must say that he has done certainly very commendable work. Take the provisions for vital sectors of the economy. I do not want to quote further statistics, because that makes any speech more complicated. Take the important area of energy, for example. Today the world over, when the question of the economy of any nation is discussed, the question of energy is considered to be more important. What has he done for energy? He has increased the investment by 90 per cent of what was done last year. It is an unprecedented provision, particularly for the energy area. Energy is a very very important thing for India. In the third world, every country is suffering from this problem of energy and the burden of petro-dollars, Euro-dollars and rising prices of oil either from the Gulf countries or whatever other countries, maybe in the market in this particular matter. Therefore, any genuine nationalist, anybody who is patriotic, will always come forward and say that in the coming decade—I am again using a long-term word; in the coming two or three years, we must make such a progress that we will not be required to go before the IMF for any loan for any other purpose.

SHRI SUNIL MAITRA: What about the thirty years?

SHRI YESHWANTRAO CHAVAN: You do not know about it. Thirty years—such a provision was not with the IMF also, about taking such a loan. You do not know that. I will tell you about the fight that we have to put up for this. Normally we used to get loans from the World Bank. But IMF is a very conservation institution. Any moneylender is always conservative, whether he is from the western side or the eastern side. There is not much difference. We have to plead for the things. I happened to be the representative of our country to speak on the floor of the Committee of Twenty, particularly, Prof. Dandavate then always wanted to discuss that issue here as to what monetary reforms we were discussing there. I always wanted an opportunity to discuss it here. Unfortunately, Sir, no help came from your side. We could not discuss it. The country would have known what exactly were the positions that we were taking on those issues at that time. This was one of the issues. Normally IMF was inclined to give or used to give loans under its own regulations—They call it by different names—in terms of the percentage of our contribution to the IMF. That was the basic formula of the I.M.F. We were telling them that “the third world needs a little more understanding from you, rich countries, there.” We were telling them that we needed a larger share in the trade with them. We must have a proper transfer of resources from them. The manner in which the whole thing was going on; this had to be done. Therefore, we were pleading for this extra facility.

SHRI KRISHNA CHANDRA HALDER: Extended fund facility!

SHRI YESHWANTRAO CHAVAN: But this was an extra facility.

SHRI KRISHNA CHANDRA HALDER: With conditions.

SHRI YESHWANTRAO CHAVAN: Every money-lender puts conditions. Whether to observe or not it is our job and our responsibility. There is no burden on anybody. The Prime Minister herself has declared on behalf of the Government and the country that if we find that the terms are not acceptable to us in terms of the country's honour and interest, we will refuse it. There is nothing wrong about this matter. This position has been made absolutely clear.

SHRI KRISHNA CHANDRA HALDER: This is an open declaration... but certain secret deals are there.

SHRI YESHWANTRAO CHAVAN: The declaration made in Parliament is a serious declaration. This is a solemn promise given to Parliament.

I do not want to be deviated from the course of line which I was taking in my speech. This year will have to be judged by the investments and provisions that they have made in important vital sectors like agriculture, industry. Fertiliser is a part of the industrial scheme. The main thing that we have to remember is that we are not merely supporting one particular vital sector of our economy but we are trying to implement the Sixth Plan in totality, as we have promised to the nation. This is also not merely a yearly budget but as a part of the sixth five yearly implementation of certain commitments that we have made to our people. If we take this criteria. I think, Mr. Finance Minister you have done excellently well. I must congratulate you.

The other criteria I have referred to is social justice. Because the theory of growth alone does not help. We have learnt the lesson in the course of 30 years of our history. We have learnt from our own experience that we believe more in

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growth. Therefore, at one time, we found that the rich have become richer and the poor have become poorer. Therefore, we have to adjust our tactics, strategies and policies. This is what precisely the Prime Minister has said in her last speech on industrial policy. She is looking to the development of our industries and our economy. We cannot act in the same way as we were acting in 1952. You can act in a particular way at the age of 5. At 25, you cannot act in the same way. You have to change your manners, behaviour and methods of work.

I do not want to take more time and, therefore, I do not want to go into details. They have done many things. One can enumerate a large number of cases. Take the case of lower income group people. There is no income-tax at present on an income upto Rs. 15,000. In addition to that, the salaried employees get a standard deduction of 20 per cent subject to a ceiling of Rs. 5,000.

In 1982-83 the rate of standard deduction has been raised to 25 per cent. subject to the existing limit of Rs. 5,000. Another innovation that he has introduced in this budget is the social security scheme. It is one more new idea. One can add to these ideas and think about more and more projects. He has done it.

When any Finance Minister is thinking of presenting his budget, he has to consider what incentives for savings and investments he has to give. That is one pet phrase which he constantly hears every minute of his life during the pre-budget days— incentive for saving and investment. It is in this context that we have to consider the capital investment bond scheme.

I have referred to social justice and the tax effort. He has made his tax effort after very careful consideration and examination and it has

been done very wisely. It is not just putting some sort of list in the budget papers and then saying that it has been done. He has made more direct effort in the indirect taxation area of customs and excises. He has collected all the funds from these two areas.

At the same time, he has tried to see that the burden does not fall on the poor man, or on those commodities which are consumed by the poor. He has exempted 38 commodities after very careful consideration. I am glad that in this matter he has made use of the Jha Commission Report on excise revenue. He has very carefully worked out schemes and collected more than Rs. 500 crores through indirect taxes. At the same time, he has taken care to see that the burden does not fall on the lower income groups. This criteria of looking to the interests of the poor people and weaker sections of the society and considering what is to be done for them is another salient feature of this budget.

AN HON. MEMBER: At least this remark, provokes laughter.

SHRI YESHWANTRAO CHAVAN: It provokes laughter without laughter. Secondly, the type of criticisms that we expect at the time of the budget are repeated every year. This year, the IMF loan is an additional one.

PROF. MADHU DANDAVATE: Thank God.

SHRI YESHWANTRAO CHAVAN: I do not say that debate is illegitimate. It is a legitimate debate. The country should be careful that we do not borrow money on conditions which ultimately compromise our sovereignty. I do not think anybody will dispute this proposition. I had very carefully listened to Shri Venkataraman, when he initiated the debate on the IMF loan. He had made the position amply clear. There can be no two views on this question.

Merely using it as some sort of stick to beat the Government on one pretext or another is no good. But the argument against the IMF loan is exactly like that. It is highly exaggerated. One of the members of the Janata Party has publicly stated that there is no influence of the IMF loan on this budget.

AN HON. MEMBER: Dr. Subramaniam Swamy.

SHRI YESHWANTRAO CHAVAN: They know their names. Why should I mention them?

But I must mention Dr. Subramaniam Swamy's name for another point. He has made another very interesting observation that the present budget reflects the national consensus. And his is one thing that I would remind my Marxist Communist friends—please keep this national consensus in mind.

SHRI SUNIL MAITRA: The Congress Party plus Mr. Subramaniam Swamy—that is national consensus!

SHRI YESHWANTRAO CHAVAN: This is what has been said by somebody on the Opposition side. I am merely quoting it, I am not doing anything more than that.

So, on the ground of special provisions for the vital sectors, on the ground of social justice, on the ground of tax efforts, it does not impose more burden on the lower class of people, weaker people or poor people. If you take these three criteria, I would say that this Budget has passed the test of the time and here is no doubt in my mind about it. The Finance Minister certainly has given a good budget.

I said there are some special features of the Budget. The Finance Minister has given concessions in the direct taxes, but certainly added

some more burden on those who can bear it through indirect taxes. He has done that and I do not want to repeat it again. I mentioned the special features also. These are two innovations—the social security bonds and the capital investment bonds. These are the new ways of meeting the needs of the nation, at the same time giving opportunity to the people who can afford to invest in a particular way. So, these are the two new types of bonds this year. Last year there was another type of bonds. This year....

SHRI KAMAL NATH: James Bond!

SHRI YESHWANTRAO CHAVAN:These are the new types of bonds.

Sir, my main position is that this Budget has made a realistic assessment of the Indian economy, the world situation the growing inflation and the Finance Minister certainly kept some deficit financing. About this deficit financing I found that even in the developed countries they talk about 'balanced budget'. The present President of America won the election on the slogan of 'balanced budget'. But the way it is unbalanced today, they ridiculed calling it as "Reganomics".

Another person who was talking about the 'balance budget' is the former Prime Minister, Mr. Morarji Desai, and the deficit financing that he had shown in his budget of two years when the Janata Government was there, never before there was that type of deficit financing.

AN HON. MEMBER: They have lost their balance!

(Interruptions)

SHRI YESHWANTRAO CHAVAN: I quite agree with you that they have paid a price for it if that is what you mean. But this balanced

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budget is mainly given for the capitalist countries. Particularly in developing countries where the problems of lower section of the society, the weaker sections of society, have to be taken care of if necessary we have to go in for deficit financing, we could not have a dogma of not having deficit financing. Of course you will have to take wise decisions, you have to use discretion. (Interruptions). A limit should be there, a manageable and bearable limit. It is not only manageable, but it must be both manageable and bearable limit and I am sure the limit that the Finance Minister has accepted is certainly manageable and bearable.

Therefore, this decision of his is basic. If you see that broad features of the Budget—taxation system, deficit financing, investment programmes, new innovative steps that he has taken, I think everybody who has the interest of the cause—of the nation nearer to his heart will say that the Finance Minister has done well.

15.51 hrs.

[Shri Harinatha Misra in the Chair]

डा० राजेन्द्र कुमारी वाजपेयी (सीतापुर) : उपाध्यक्ष महोदय, मैं माननीय वित्त मंत्री जी को बधाई देते हुए यह कहना चाहती हूँ कि यह बजट हमारी सफलता का सूचक है। गत दो वर्षों में हमने विभिन्न कठिनाइयों के बावजूद अर्थ व्यवस्था को फिर से सही रास्ते पर लाने में सफलता प्राप्त की है। जब हमारी पंच वर्षीय योजना आरम्भ की गई थी, उस वक्त हमें बताया जाता था कि 5वीं पंच वर्षीय योजना समाप्त होने के बाद भारतवर्ष की आर्थिक स्थिति ऐसी हालत में पहुँचेगी कि हम बहुत से मामलों

में अपने पैरों पर खड़े हो सकेंगे और आज जिन बातों के लिए, जिन मुद्दों पर हम बाहर से मदद मांगते हैं, वे केवल उस सीमा तक सामित रह गई हैं जिन की हमें देश की आर्थिक अवस्था को या औद्योगीकरण को ठीक करने के लिए जरूरत है, चाहे वे पूंजी के रूप में हो या नो-हाऊ के रूप में हों। आज हम यह कह सकते हैं कि हमारी जो नीति रही है, एक-एक पंच वर्षीय योजना के माध्यम से और छोटी पंच वर्षीय योजना में पहुँच कर हम इस स्थिति में आए कि दुनिया के सामने हम यह कह सकते हैं कि हमारी जो आर्थिक योजनाएँ थीं, वे ठीक रास्ते पर चलीं और हम अपने देश की आर्थिक-अवस्था को सही रास्ते पर ले जा रहे हैं। किसी भी देश की जो आर्थिक योजनाएँ होती हैं या आर्थिक अवस्था होती है उस का रिफ्लेक्शन उस के बजट में आता है, उस के सालाना बजट में दिखाई देता है तथा आर्थिक व्यवस्था का जो लक्ष्य होता है, प्रत्येक वर्ष उस दिशा में जो कदम बढ़ाते हैं, बजट उस का द्योतक होता है।

मैं आप के सामने यह कहना चाहती हूँ कि कुछ वर्षों पहले जब पं० जवाहरलाल जी ने देश के सामने एक लक्ष्य रखा था कि किस तरह से हमारे देश में हम समाजवादी व्यवस्था लायेंगे, हमारे क्या आन्ज-क्विट्ज होंगे, आज भी हमारी सरकार और हमारी जो आर्थिक व्यवस्था है, हमारे जो कदम हैं वे उन आन्जक्विट्ज को लेकर, उन लक्ष्यों को ले कर चल रहे हैं। उस समय पंडित जी ने कहा था—

“But broadly speaking what do we mean when we say ‘socialistic pattern of life’? We mean a society in which there is equality of opportunity and the possibility for

every one to live a good life. Obviously, this cannot be attained unless we produce the wherewithal to have the standards that a good life implies. We have therefore, to lay great stress on equality, on the removal of disparities and it has to be remembered always that socialism is not a spreading out of poverty. The essential thing is that there must be wealth and production."

इस बार जो बजट रखा गया है इस में विशेष जोर इस बात पर दिया गया है कि किस तरह से प्रोडक्शन को बढ़ा कर, उत्पादन को बढ़ा कर, उत्पादन के लिए वे सहूलियतें चाहे वे पब्लिक सेक्टर की हों, और विशेष कर पब्लिक सेक्टर पर जोर दिया और साथ ही साथ प्राइवेट सेक्टर पर भी, जिन से हम उत्पादकता को इतना ज्यादा बढ़ाए कि हमारे यहां जो कुछ अभाव की स्थिति है या जिन क्षेत्रों में हमें कमी का अनुभव होता है, उस को हम दूर कर सकें। इस वजह से मैं इस बजट का स्वागत करती हूँ।

इस बजट के अन्दर जिन बातों का विशेष रूप से उल्लेख किया गया है, वे सब इस दिशा में मदद करने वाली हैं और इन से अधिक उत्पादकता को बल मिलने वाला है। हम खास तौर पर यह देखते हैं कि हमारी योजना की जो बहुत बड़ी रकम है और जो करीब करीब 11 हजार करोड़ रुपये की व्यवस्था उस में की गई है, उस में 20 सूत्री कार्यक्रम के जगिए जो गरीबों को ऊंचा उठाने की योजना है और इस के अलावा हमारे देश के बुनियादी ढांचे से सम्बन्धित जो सेक्टर हैं, जिन को हम इन्फ्रा-स्ट्रक्चर कहते हैं, उस को तैयार कर के आगे हम अपनी उत्पादन व्यवस्था को मजबूत कर सकते हैं उस के लिए भी विशेष रकम इस बजट

के अन्दर रखी गई है। ये ऐसे कदम हैं, जिस से हम उत्पादकता बढ़ा सकते हैं और जैसा कि प्रधान मंत्री जी ने कहा है कि यह वर्ष हमारा उत्पादन का वर्ष है, प्रोडक्टिविटी इयर है, तो यह जो बजट पेश किया गया है, यह एक तरह से प्रोडक्शन आरियेण्डेड बजट है और मुझे यह देख कर विशेष प्रसन्नता हुई कि जो 20 प्वाइण्ट प्रोग्राम है, उस के हर प्रोग्राम के लिए एक विशेष रकम बढ़ा कर रखी गई है।

हम यह अच्छी तरह से जानते हैं कि चाहे जितनी भी अच्छी योजनाएं क्यों न बना लें लेकिन हमारी जो पापूलेशन है, हमारी जो जन-संख्या है, यह अग बढ़ती, चली जाती है, तो चाहे बहुत ज्यादा औद्योगिक उत्पादन हम करें या चाहे जितनी भी हम तरक्की करें और आर्थिक विकास करें, वह सब बढ़ती हुई आबादी के बीच में वंट जाता है और फिर प्रोग्रेस की परसेण्टेज कम लगने लगती है और ऐसा लगता है कि हम बहुत आगे नहीं बढ़े हैं। अभी जो लेटेस्ट सेंसस हुआ है, उस के अनुसार हमारी आबादी करीब-करीब 68 करोड़ से कुछ ज्यादा हो गई है। इस बीच में अनेकों विकास के काम हुए हैं, खेती में भी तरक्की हुई है और इन सारी चीजों के बावजूद ऐसा लगता है कि अभी भी गांवों के अन्दर 30 परसेण्ट से नीचे ऐसे लोग हैं, जिन को हम पावर्टी लाइन से नीचे के लोग मानते हैं। कहीं कहीं पर 40 परसेण्ट लोग भी पावर्टी लाइन से नीचे आते हैं। बजट में जब उत्पादन बढ़ाने की बात कहते हैं, तो इस के माइने यह होते हैं कि लोगों को एम्प्लायमेंट देने की बात हम करते हैं और जब एम्प्लायमेंट लोगों को हम देते हैं, तो इस के माइने यह होते हैं कि हम उन लोगों को, जो आज पावर्टी लाइन के नीचे हैं, काम देने की बात करते हैं।

[ड० राजेन्द्र कुमार बाजपेयी]

इस तरह से उन को काम दे कर हम गरीबी से लड़ते हैं। इस वजह से भी मैं इस बजट का स्वागत करती हूँ।

इस बजट में जो एक खास बात रखी गई है, वह फैमिली प्लानिंग या जो परिवार कल्याण के काम हैं, उन के लिए हैल्थ गाइड्स की एक नई योजना है। मैं ऐसा मानती हूँ कि अगर स्वैच्छिक तरीके से इस काम को हम कराते हैं, तो इस में अच्छी सफलता हम को मिल सकती है और स्वैच्छिक तरीके से इस काम को कराने के लिए ये जो हैल्थ गाइड होंगे, इनका बहुत ही महत्वपूर्ण काम होगा। परिवार कल्याण के लिए हैल्थ गाइड गांव-गांव में घूम कर, शहर-शहर में घूम कर स्वैच्छिक तरीके से लोगों में परिवार कल्याण को फैला सकते हैं, उन के बारे में लोगों को बता सकते हैं?।

16 hrs.

दूसरी चीज यह है कि गांवों के अन्दर जो हमारी आवादी रहती है, उसके लिए भी हमें वहां पर काम को बढ़ाना है। वहां पर काम बढ़ा कर हम वहां की अन-एम्प्लायमेंट की प्रॉब्लम को हल कर सकते हैं। यह अन-एम्प्लायमेंट का प्रॉब्लम हमारे देश के सामने एक सबसे बड़ा चैलेंज है, एक सबसे बड़ी चुनौती है जिसको कि हमारी सरकार को स्वीकार करना है। इस चुनौती और चैलेंज को स्वीकार करते हुए ही हमारी सरकार ने, मैं समझती हूँ, जो कम्पोनेन्ट प्लान की पिछले साल की हमारी स्कीम है, उसके लिए ज्यादा रकम रखी है। हरिजनों को एम्प्लायमेंट देने की जो व्यवस्था थी उसके लिए भी इस ज़्यादा रकम रखी गई है।

के लिए आंकड़े नहीं देना चाहती क्योंकि उसमें समय लग जाएगा।

लेकिन जो आंकड़े हैं वे बताते हैं कि सरकार ने इन चीजों को बहुत महत्व दिया है।

हम ने यह भी देखा है कि बजट के अन्दर लघु उद्योगों के लिए धनराशि 315 करोड़ रुपये से बढ़ा कर करीब करीब 340 करोड़ रुपये की गई है। लघु उद्योगों से हमारे ग्रामीण क्षेत्रों को काफी लाभ पहुंच सकता है। आज हमारे देश के सामने गांवों में बेरोजगारी की समस्या है। गांवों में दो तरह के अन-एम्प्लायड युवक हैं। एक तो वे हैं जो कि पढ़े लिखे हैं और दूसरे वे हैं जो पढ़े-लिखे नहीं हैं। उनको हम ऐसे काम दे सकते हैं, जिनको कि लेबर ओरियण्टेड स्कीम कहते हैं उसके द्वारा काफी काम दे सकते हैं। उस से हमारी काफी प्रगति हो सकती है, विकास हो सकता है। इस बजट में इस बात का ध्यान रखा गया है।

हमारा जो टुवण्टी प्वाएंट प्रोग्राम है, उसमें हमारा एक खास प्रोग्राम है ड्रिंकिंग वाटर का। हमारे देश में ऐसे विलेज हैं जहां पर कि ड्रिंकिंग वाटर की कठिनाई है। वहां के लिए हम अच्छा ड्रिंकिंग वाटर देने की योजना बनाएं। मुझे इस बात की खुशी है कि सरकार का ध्यान इस बात पर गया है।

हमारे देश के जो समस्याग्रस्त गांव हैं उन के लिए भी इस बजट में काफी रुपया रखा गया है जिससे कि हमारे समस्याग्रस्त गांवों की समस्याएं हल हों। ये ऐसे कार्य हैं जिनके द्वारा हमारे गांवों में रहने वाले लोगों का जीवन स्तर ऊंचा होगा, स्वास्थ्य भी अच्छा होगा। इस के साथ हमारी सरकार अपने देश के पिछड़े हुए हिस्सों के लिए, गरीब हिस्सों के लिए, हमारे देश के परेशान लोगों के लिए, उनकी तरक्की के लिए भी काम कर रही है। उनके विकास के कार्यक्रम भी हमारे राष्ट्र

हमारे राष्ट्र के सामने हैं। ऐसे जो कार्यक्रम हैं उनके लिए विशेष तौर से आयोजन किया गया है। प्रत्येक कार्यक्रम लिए काफी बड़ी धनराशि रखी गई है।

भारतवर्ष में जिस तरह से बड़ी जद-संख्या है, उतनी बड़ी जनसंख्या वाले चीन या एक दो और बड़े देश हैं। वहां पर भी हम जानते हैं वे देश, चीन और दूसरे देश, अपने तरीके से, अपने-अपने यहां इस प्रब्लम को देखते हैं और इसकी बात करते हैं। सन् 1971 में चीन ने भी फैमली प्लानिंग को बड़े जोरों से आरम्भ किया और एक प्रतिशत ग्रोथ रेट कम कर पाए हैं, 10-11 वर्ष में और उनकी ऐसी योजना है कि करीब 2000 में नेगेटिव ग्रोथ बनेगी और 2050 में जनसंख्या 35 करोड़ तक आ जाएगी।

इस तरह से हम देखते हैं कि हर एक देश अपनी आवश्यकता के अनुसार योजना को बनाता है। भारतवर्ष में भी हमें बड़ी सच्चाई के साथ सब को मिल कर यह कार्य करना पड़ेगा और लोगों के पास जा कर उनको समझाना होगा कि हम कितनी भी तरक्की कर लें, जब तक इस कार्यक्रम को सफल नहीं बनाते हैं, हम विकास नहीं कर सकेंगे। जैसा कि प्रधान मंत्री जी ने कहा है कि एक पीपुल्स मूवमेंट बना कर चलेंगे, जिसमें हमारे माननीय सदस्य के सदस्य और जो भी जनता के प्रतिनिधि हैं और सब लीग इसमें हाथ बटाएंगे और राजनीति से ऊपर उठ कर जब तक इस कार्य को नहीं करेंगे, तब तक मूवमेंट नहीं बन पाएगा।

मैं समझती हूँ कि समाज कल्याण या परिवार कल्याण है, इसके लिए सरकार ने जो रकम रखी है, उसका सदुपयोग करना है और उसका सदुपयोग होगा।

इसके द्वारा जो लाभ होने वाला है वह हमारे सामने अवश्य आएगा।

आज ज़रूरत इस बात की है, जैसा कि प्रधान मंत्री जी ने कहा है, मैं उनके ही शब्दों में कहना चाहती हूँ—“हमें जमीन के चप्पे-चप्पे से, कारखाने की हर मशीन से, हर एक मजदूर और शिल्पी से और एक-एक पैसे का पूरा लाभ उठाना है।” मैं इस बात के लिए वित्त मंत्रालय और माननीय वित्त मंत्री जी को बधाई देती हूँ कि इस बजट में जहां एक ओर टैक्स की भरमार नहीं की गई है वहीं इस बात की पहली बार कोशिश की गई है। हर वर्ष बजट पेश होता था और इस बात की आलोचना होती थी कि नए टैक्स लगा कर खर्च को पूरा करने की कोशिश की गई है। इस बार बचत से और जो कैपेसिटी है, ज्यादा से ज्यादा उसी के द्वारा खर्च को पूरा करने की कोशिश की गई है। इन दो मुद्दों पर इस बजट में विशेष जोर दिया गया है। एक तरफ तो मूद्रास्फीति से बचने की बात की गई है और दूसरी तरफ उत्पादन में रुकावट न आए, इन्व्स्टमेंट में कमी न आए, इन दोनों का इस बजट में ध्यान रखा गया है। इस तरह से इसको बैलेंस किया गया है।

हमारे देश में कीमतें बढ़ती हैं, रुपये की क्रय शक्ति कम होती है तो उसका सबसे ज्यादा असर उन लोगों पर पड़ता है, जिनकी आमदनी कम होती है। इसलिए मुद्रास्फीति को रोकने के लिए गतवर्ष भी शासन की तरफ से कदम उठाए गए और इस बार भी हमारे बजट में रखा गया है कि स्मगलर्स और अन्य जो आर्थिक अपराधी हैं, उनके विरुद्ध कड़े कदम उठाए जाएंगे। तो इसका हमारी इकानामी पर अच्छा असर पड़ने जा रहा है।

इस बजट में जहां तक हो सका है इस बात की कोशिश की गई है कि जो

[श्री राजेन्द्र कुमारी वाजपेयी]

लोअर मिडिल क्लास के लोग हैं, उससे भी नीचे की आमदनी वाले जो लोग हैं, उनके ऊपर इस बजट का बर्डन टैक्स के रूप में न पड़ने पाए या कीमतों के बढ़ने से उन पर वजन न पड़े। इस बात की कोशिश इस बजट में की गई है। यह एक अच्छा बजट है, एक सही एप्रोच है, एक सही दृष्टिकोण इस बजट के अन्दर रखा गया है। मैं समझती हूँ कि यह समझाने की कोशिश की गई है कि यह बजट है किस के लिए? जो बजट आप लाते हैं, जो अर्थ नीति बनाते हैं, वह किस के लिए बनाते हैं? किस की जरूरतों को पूरा करने के लिए बनाते हैं? इन बातों को सामने रख कर और इनका समावेश करके वित्त मंत्री ने और हमारी सरकार ने इस बजट को बनाया है और हमारे सामने रखा है। मैं समझती हूँ कि इससे वे आशाएं पूरी होंगी जो अभी तक पूरी नहीं हो पाई थीं।

इण्टरनेशनल मानिटरी फण्ड से जो लोन लिया गया है उसका जो क्रेडिटसिज्म उस तरफ से किया गया है उसका उत्तर माननीय चव्हाण साहब ने दे ही दिया है। मैं यही कहना चाहती हूँ कि यह कोई नई चीज नहीं है। सभी देश लोन लेते हैं। मैं एक पुस्तक पढ़ रही थी आई एम एफ के सिलसिले में। उसमें यह लिखा था कि समय समय पर बहुत से सोशलिस्ट कंट्रीज़ ने भी बाई-लेट्रल तरीके से अपनी आवश्यकताओं के अनुसार लोन लिया है। आज अगर भारत ने लोन लिया और उसको जरूरत पड़ गई है तो इसमें नई बात कोई नहीं है। यह भी देखा गया है कि किसी देश ने तीन वर्ष लोन लेने की बात की और तीसरे साल उसको लोन की जरूरत नहीं पड़ी तो उसने तीसरे साल लोन नहीं दिया। चार साल के लिए लेना तय किया लेकिन एक साल के बाद उसको जरूरत नहीं पड़ी

तो उसके बाद उसने लोन नहीं लिया। यह जरूरी नहीं होता है कि लिया ही जाए आखिर तक। हम जब किसी फण्ड से, किसी इन्स्टीट्यूशन से लोन लेते हैं तो अपने हिसाब से जितना जरूरी होता है लेते हैं। यह हमारी सरकार की दूर दृष्टिता का झोतक है कि उसने समय रहति कदम उठा लिया है और इसको देख कर उठा लिया है कि आगे क्या आवश्यकता हो सकती है अपने ट्रेड बलेंस को ठीक रखने के लिए। कहीं न कहीं से उसकी पूर्ति करनी थी और वह की गई है। लेकिन उसके साथ-साथ देश के अन्दर हम पेट्रोलियम पदार्थों का, तेल का उत्पादन भी बढ़ा रहे हैं। उसके आयात पर हमें बहुत अधिक विदेशी मुद्रा खर्च करनी पड़ रही थी। इस वास्ते देश के अन्दर आयल का एक्सप्लोरेशन और अधिक कैसे किया जा सकता है, कैसे तेल के उत्पादन को और ज्यादा बढ़ाया जा सकता है ताकि विदेशी मुद्रा की वचत हो सके, इस पर भी जोर दिया गया है। पिछले महीने पेट्रोलियम मंत्री ने यह कहा था कि हमारा अंदाजा है कि एक हजार करोड़ रुपये की बजट शायद पेट्रोलियम पदार्थों का प्रोडक्शन बढ़ जाने के कारण और अपने यहां के रिजर्व्स से हम कर सकते हैं। इस तरह से दोनों तरह का प्रबन्ध हमने किया है। ठीक से सारा प्रबन्ध करना एक अच्छा गृहणी का काम होता है। बजट भी क्या है? देश की सरकार देश का बजट आय और व्यय के हिसाब से तैयार करती है, आय कितनी है और व्यय कितना है इसको देख कर ही तैयार करती है। प्राइवेट बजट में और सरकारी या पब्लिक बजट जो होता है उसमें थोड़ा सा ही अन्तर होता है। जो जन हित में होता है उसको देख कर और उसको थोड़ा बढ़ा कर खर्च करने की गुंजाइश पब्लिक बजट में रहती है जब कि व्यक्तिगत तरीके से यह माना जाता है कि हमें कर्ज नहीं लेना चाहिए

और जानो प्राय हो उसी में गुजारा किया जाना चाहिए। पब्लिक इण्डरेस्ट में हुए धेग कर्ज भी लेता है। दुनिया के किसी देश का नाम आप बता दें जिस ने कर्जा न लिया हो। अगर भारत ने कर्जा लिया है और हम हमेशा कर्ज को रोपे करते आए हैं, ब्याज देते—प्राण है तो हम ने कौनसा गुनाह कर दिया है कि कर्जा ले लिया है। यह कहना कि हम ने अपनी साबरनटी को तार पर रख दिया है या अपनी आजादी को खतरे में डाल दिया है या डाल रहे हैं या वित्त मंत्री से कोई मिलने आया है तो वह वह अपनी टर्म्ज डिक्टेट कर रहा है ठीक नहीं है और ऐसा कहने के माने यह होते हैं कि देश को बहुत छोटा करके देखा जाए या देश को बहुत छोटा कर के दिखाया जाए। मैं समझती हूँ कि हमारी प्रधान मंत्री जी ने देश के गौरव को इंटरनेशनल कान्फेंसिस में जाकर बढ़ाया है और भारत के सिर को ऊंचा किया है। आई० एम० एफ० लोन की बात को ले कर गलत बातें कही जाती हैं। भारत भी उसका एक मेम्बर है और इस नाते हम भी उसके कण्ट्रीब्यूटर हैं और जो हमारे रिप्रजेंटेटिव रहते हैं आई० एम० एफ० में उनका भी कास्टिंग वोट होता है समय समय पर। तो अगर हम उस संस्था से लोन लेते हैं तो कोई नई बात नहीं है। हमारी लॉग असोसियेशन है; कोई ऐसी नई चीज नहीं है जिसको लेकर पार्लियामेंट के मेम्बर गलत बात जनता को गुमराह करने के लिए कहें। मुझे ऐसे सदस्यों की जानकारी पर तरस आता है, उन्होंने आई० एम० एफ० के इतिहास और वर्किंग को नहीं समझा। उनको मालूम होना चाहिए कि अब तक भारत ने जो इंटरनेशनल लोन्स लिये हैं वह हमको अपनी इकोनामिक साख पर मिले हैं। उसी को ज्यादा कर्जा मिलता है, साधारण गांव की भाषा में सपन्न लोजी, जिपकी साख होती है। जिपकी साख हो नहीं होगी उसको कौन

लोन देगा? हमने हमेशा इंटरेस्ट को पे बैंक किया है। तो भारत की तरक्की के लिए, अपने ट्रेड बैलेंस को ठीक जगह पर लाने के लिए यह कदम उठाना है। पिछले शासन के समय में गलत पोलिसीज की वजह से जो सैंट बैंक देश की इकोनामी को हुआ था उसकी जिम्मेदारी उधर बैठने वाले साधियों पर है जिनको गलत पोलिसीज के कारण ट्रेड बैलेंस खराब हुआ। आज उसको फिर से ठीक किया जा रहा है। मैं समझती हूँ कि यह बोलड काम सरकार ने किया है और इसमें पब्लिक सपोर्ट चारों तरफ से मिलने की आवश्यकता है और सदन भी इसके लिए सपोर्ट देगा।

आखिर में एक बात और कहना चाहती हूँ, माननीय सुनील मंत्री जब बोल रहे थे उन्होंने कुछ बंगाल की चर्चा की। करीब एक सप्ताह पहले मैंने उनके मुख्य मंत्री का बयान अखबारों में पढ़ा जिसमें उन्होंने यह लिखा कि 20 सूत्री प्रोग्राम उसको मैं कैसे समझूँ कितना क्या है। हमारे बंगाल में तो 36 प्वाइंट प्रोग्राम है।

सभापति महोदय : उसमें वह 20 प्वाइंट है कि नहीं ?

डा० राजेन्द्र कुमारी बाजपेयी : वही मैं भी कहती हूँ कि उसमें 20 प्वाइंट प्रोग्राम है कि नहीं? और कितना उसमें पूरा हुआ है। अभी उन्होंने वर्गी आरेशन को बात कही, या हृदबन्दी की बात कही, भूमि सुधार की बात कही। तो पहले तो बंगाल के मुख्य मंत्री ने 20 सूत्री कार्यक्रम को समझने की कोशिश ही नहीं की, और सुबे के इतने जिम्मेदार आदमी हो कर वह अपने 36 प्वाइंट प्रोग्राम को राष्ट्रीय 20 सूत्री प्रोग्राम के बीच में इस तरह से ला कर के रखते हैं यह साबित करता है कि वह कितने सीरियस

[डा० राजेन्द्र कुमारी बाजपेयी]

है इस तरह के राष्ट्रीय प्रोग्राम के साथ में। कम से कम उनको अब प्रोग्राम के साथ, जबकि वह एक प्रोग्रेसिव पार्टी के व्यक्ति है, उसके साथ अपने आपको एंसेसिधेट करना चाहिए। 20 सूत्री प्रोग्राम में कोई एक प्रोग्राम बता दिया जाय जो गरीबों के लिए नहीं है।

सभापति महोदय : मैं समझता हूँ कि आपकी अपील पर वह जरूर ध्यान देंगे। अब आप कृपया समाप्त करें।

डा० राजेन्द्र कुमारी बाजपेयी : बर्ग अपरेशन को बात जहाँ तक है, इसकी मुझे जानकारी है, इसके पीछे हम लोगों ने और दूसरे सूबों में जो भी सीमा की हदबन्दी और भूमि की हदबन्दी की और जमीन के लोगों को सब कुछ अधिकार दिये, सब स्टेट्स के लोगों ने यह किया, कई राज्यों में यह हुआ, लेकिन बंगाल में जो खासतौर से है एक तरीका बनाया गया और इस बर्ग मूवमेंट के पीछे इतने लोगों की जान गई, इतने लोगों का मर्डर और किलिंग हुई है कि जिसका कोई अन्त नहीं है। बर्ग मूवमेंट क्या है, जब खेत में अनाज काटकर लाते हैं।]

सभापति महोदय : अब आप समाप्त करें, आपने काफी कह दिया है।

डा० राजेन्द्र कुमारी बाजपेयी : ठीक है। मैं केवल इतना ही कहना चाहती हूँ कि हमारे बैस्ट बंगाल के भाई, जो अपने को बहुत प्रोग्रेसिव कहते हैं, 20-प्वाइंट प्रोग्राम में साथ देंगे, उसमें उनको कोई गलत फहमी नहीं होनी चाहिए।

SHRI B. R. NAHATA (Mandsaur): Mr. Chairman, Sir, according to me and as has been said by other hon. Members, Budget is a document which reflects the policies of the Government, the proposed future programme and makes a comparison with the past performances of the previous Government. I would say that in this broad context the Budget of Shrimati Indira Gandhi's Government after January, 1980 has been produced successfully by the Finance Ministers of this Government. This is the third Budget and this is the maiden Budget of our present Finance Minister.

Sir, the context in which this Budget has been produced is that before three years our economic condition and the infra-structure was in shambles. I would not like to give much of a data but for the purpose of comparison it does become necessary. The GNP of the country had gone down by 4.5 per cent; the industrial production had gone down by 1.4 per cent and the turn-out wagon time had gone up from 12.96 days to 16.4 days. (Interruptions)

Now, I would like to tell what we have done in these two years. There is remarkable progress. We have given a definite direction through our Budget. Our Government under the leadership of Shrimati Indira Gandhi and our Finance Minister have positively laid a positive line of action by which we want to go on a determined way to improve our economic condition. We want not only to increase productivity, but we also want to improve the administration. We want to improve the situation and the distribution system so that the exploitation that was being done previously may be avoided and we may bring about prosperity of the nation as a whole.

Sir, there are three elements of a good budget. Firstly, there should be more productivity. This year has been declared by our Prime Minister as 'Productivity Year'. If there is more production then and then only it will be possible for us to have better distribution, reduce the number of people

below the poverty line and increase the per capita income. Without that it is not possible. I would submit for this purpose our Finance Minister has made provisions in the Budget. Look to the previous provision. Last year our Plan outlay was Rs. 8,900 crores. But, in this year, the provision has been made of Rs. 11,000 crores. The bigger amount that is provided in the budget is only for better production, for creation of more national Wealth and for provision of more employment to our people. Sir, this would be possible only when more of capital investment is there. Increase of capital investment is to be taken into consideration. This increase in Plan outlay is in spite of three major problems which I wish to bring to your notice. The first problem that we face is in regard to the hike in the price of petrol and petroleum products. This created an imbalance in our foreign exchange. Our foreign exchange was getting more and more depleted. Another problem that we face today is the problem of Defence. Today people are talking everywhere about the importance of defence; our opposition friends have talked in terms of proper defence of the country. We all agree that defence of the country is most important and this should be given the highest importance. Defence has to be ensured at any cost. In this year, the provision for defence made in the Budget has increased to Rs. 5100 crores from the previous year's figure of Rs. 4,600 crores. Our internal problems are also there. Assam problem has been there; oil refineries were closed; there were many more problems which affected us very adversely. In spite of all these set-backs, if you look at the Budget, you will find that it certainly gives a positive direction for progress, for prosperity and for peace in the country. In that regard certainly I would like to congratulate our hon. Finance Minister and this Government for having laid this strong foundation for future prosperity and better progress of the country.

Sir, Plan allocation is not the only thing but its proper utilisation is the

most important factor which has to be taken into consideration. Investment has to be utilised in such areas where it can be utilised for producing things at a cheaper rate and with efficiency, where infrastructure is available. In this connection, I want to quote what our hon. Prime Minister has said in the Foreword to the Sixth Five-Year Plan. She said:

"Economic growth must be balanced. It must ensure self-reliance, stability and social justice. All sections should be assured that there will be no discrimination. No society can prosper if merit is not given its due.

A developing nation must marshal its resources, for, a concerted effort to build its capital base in various sectors of the economy to enhance production, capabilities and allow larger savings,

Increased output and the balanced intersectoral allocation of the incremental savings promote further development. So, the process goes on."

The guidelines given by our Prime Minister have to be put into practice. It is important that stability has to be built and production has to be increased. It would mean two things. Firstly, there should be efficiency in the Management; cost of production should be reduced. But, it should not be at the cost of efficiency. But, under all circumstances, cost should be controlled. This is also very necessary for purposes of controlling inflation. Sir, inflation is a bad disease. It will eat away the gains of the whole economy, if it is not controlled. I would like to submit three or four factors in this connection for your consideration. Development should be created in such a manner that between State to State and between region to region there is no imbalance. But, Sir, in regard to allocation of plan amount, what should be the consideration? There is one thing to which I would like to draw the attention of the hon. Finance Minister. This is in regard to the

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setting up of industries. Big industries set up their industries in backward States and backward areas like Madhya Pradesh, Uttar Pradesh, Bihar, Rajasthan, Orissa etc. But what they do is this: They set up their headquarters in metropolitan cities like Bombay, Madras, Delhi and Calcutta. According to the policy of the Government, the share of income-tax is allocated to the States on the basis of the income-tax charged to those industries where their head offices are established and not on the basis of those States where these factories are situated. These industries utilise cheap power, land, water, etc. of the poor under-developed States which I have mentioned already. They do not get their due share in Income Tax and other Corporate Tax. This amounts to double loss to them. The plan outlay cannot be increased for these States because their internal resources are not being increased. But they use the cheap water resources, cheap power, cheap land and everything from these backward States. Therefore, I would suggest that in order to increase the plan outlay and internal resources of these backward States, it is necessary that the share amount of income-tax and other corporate taxes must go to the States where the factories are established and not to the places where they have got the head-offices.

The second thing to which I want to draw the attention of the House is that the industry should be established at such places where the infrastructure is available and by infrastructures I mean the power, land and raw materials and also taking into account the backwardness of the area. For instance, I may quote my own State, Madhya Pradesh. The national average of the population below the poverty line is 48 per cent; whereas it is 57.73 per cent in my State. In the case of coverage of railway track, it is only 1.3 kilo meter compared to the national average of 1.9 kilo meters per 100 sq. kilo meters. Then the per capita income in my State is Rs. 828 whereas

the national figure for the per capita income is Rs. 1379. I can give a number of figures on the basis of which one can say that Madhya Pradesh and many other States are very backward States. But I would request you to look into the potentialities of these States. Sir, just like heart in a human body, Madhya Pradesh is a heart State of the country. If it is weak or sick, the whole body will not move. Likewise Madhya Pradesh is a heart State and it should be looked after properly so that the whole country is not affected. Now, if you see the potentialities of Madhya Pradesh it is 26.5 per cent of the total potentialities of the country, its mineral production is 16.8 per cent its lime-stone production is at the top, it is 23 per cent of the national production. Dolomite production is 23 per cent and in every sector we have got the potentialities. But in spite of that, the State continues to be the most backward State. There is no development in regard to communication, no industry is established. In these circumstances, how can you expect that the cost of production is to be decreased and the national wealth is to be increased. It is therefore very necessary that there should be allocation of adequate fund for the development of these backward States. In that not only the State will grow but the whole nation will also grow. Here in regard to the backward State, I have mentioned only about Madhya Pradesh. But there are other States where large amount of raw materials and infrastructures are available but they are very backward. I know of the answer given by the Energy Minister. He had mentioned sometime back that in Madhya Pradesh the cost of generation of one unit of power would be 12.90 paise by the end of March 1981; whereas the cost of production of a unit at Badarpur is 30.58 paise. Can you imagine this difference of 2½ times in the cost of power generation per unit? Why should do the nation bear this high cost of Generation of power?

Sir, it is said that about 1900 coal wagons are being sent from Madhya Pradesh to other States for Power pro-

jects. The Policy is that we should have power projects in load centres where more energy is consumed. For economic growth and strong Economy we must change policy of establishing power projects in Load centres away from Pit-heads. Why can't we change this? By changing the transmission lines from 200 to 500 KVA line and even adopting a DC system, the transmission of power would be much cheaper than the transport of coal. The cost of generation of electricity is heavier because of three reasons. One, the cost of transportation of coal is much higher; it is a big strain on the Indian railways and on the transport system. Second reason is the power load factor, and the third and the main reason is inefficiency. It is because of these reasons that we cannot have cheap energy. If the cost of energy is reduced by reduction in Transport cost better efficiency and Higher Powers Load Factor our productivity will increase, the whole national wealth will increase and the economic weakness that exists everywhere will be avoided, and the economy will be strengthened. I can, therefore, say with confidence that if we want the national economy to grow faster, we must think in terms of establishing the power projects at the pitheads, as per the recommendations of the Rajadhyaksha Committee.

Now, what is the condition of hydel system? Madhya Pradesh has got a potential of 11.5 per cent of the total national potential but we have got hardly 1 per cent of it. I do not know the reason why Hydel Power Potential is not being increased on National basis.

MR. CHAIRMAN: One of the reasons is that you have been rather poor in using your lung power here.

SHRI B. R. NAHATA: The problem is that lung power has been used by people not for the development of the nation....

MR. CHAIRMAN: I mean the lung power to be used here when the Demands for Grants are discussed. You should do that in a cogent and convincing manner.

SHRI B. R. NAHATA: Sir, India needs more of cement, more of steel, more of power. As the other hon. Members have stated there is energy crisis all the world over.

DR. SARADISH ROY (Bolpur): There is no quorum in the House.

MR. CHAIRMAN: Please resume your seat. The bell is being rung.

..Now, there is quorum; the hon. Member may continue.

SHRI B. R. NAHATA: There are three important points. One, the development of industries should be done at such places where the cost of production will be lower, and the people are poor. Another factor to which I would like to draw your attention is the cost on irrigation. In irrigation, the cost of development per hectare was Rs. 6400 or something in the 5th Plan. But in the Sixth Five-Year Plan, it has gone to around 14,800 per hectares. If you take it from the First Five Year Plan to this period, you will find the rise is so high that it requires serious consideration. For this two factors are to be looked into it.

In order to improve the economy, the Finance Minister has very well done it by giving more allocations, creating more of sources and more opportunity for development. But this has to be put into practice. And this can be done by two methods. One is that the cost of the projects should be reduced. The period of completion of the projects also should be reduced. And it should be done in such a manner that there is complete responsibility fixed on the individuals. I say this because either there is some defect in the project report or there is something wrong in the im-

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plementation of it. And therefore, a positive responsibility should be fixed. Whatever the targets are mentioned in the report and the estimates made in the Project report, how much has been the difference between Project Report and targets achieved in terms of Capital outlay and targets, all these should be looked into. And that we can do by adopting a system of Scientific methods of preparing project Reports and proper monitoring in implementation

Sir, the total amount in the First (all five plans) Five Year plans on irrigation was hardly Rs. 4,900 crores against which we have spent 6940 crores and we have not been able to achieve the targets. But on the minor irrigation side only Rs. 2200 crores were provided. At a cost of one-third the potential that was achieved was equal to the potential which was achieved by major and medium projects. Why has this happened? It shows that minor irrigation is more useful for the nation. Sir, if you look into the profit side of it an Industrial Sector we have got two factors for this. Certain factories in the public sectors are earning, while certain others are losing. Take coal for instance. While two units of coal are earning profit, the other two units are losing. Similarly is the case in fertiliser units. While one or two are earning, the other one or two are losing concerns. This is happening because there is no control. No responsibility has been fixed on point to point basis. Therefore, in order to achieve more of national economic growth, it is essential that we somehow or other fix responsibility and find out ways and means to increase our internal resources and profitability.

One last point I would submit. Though it is agreed that profitability must be increased; production must be increased, but there is one more thing that is also equally important. That is the distribution system must also

be completely improved. Unless and until the distribution system is looked into and geared properly, our problems cannot be solved or the objectives of the 20-point programme, which aim at the development and help of the poorer people, will not be achieved.

Similarly, the system of dispensation of justice is also to be looked into. And we should have a system of Dispensation of Justice in which quick justice can be obtained; and the black-marketeers, hoarders, smugglers and anti-social elements are brought to book with iron hand for quick justice.

If such things are done, probably the objectives which have been mentioned in the Budget by our Hon. Finance Minister, will be achieved and we will be able to reach the goal as early as possible.

श्री गिरधारी लाल डोगरा (जम्मू) :
जनाबेवाला, मैं आप का मशकूर हूँ कि आपने मुझे बोलने के लिए वक्त दिया।

जहाँ तक इस बजट का ताल्लुक है, यह बहुत बजूहात से काबिले-तारीफ बजट है। एक बजह तो यह है कि पहली बार यह हुआ है कि हमारे फाइनेन्स मिनिस्टर साहब ने बजट बनाने से पहले बहुत से ऐसे अनासिर, जो हमारी सोसाइटी में अहम हैं, जिनका रोल सोसाइटी में बहुत अहम है, उन सब लोगों से मूलाकात की। उस में दानिश्वर भी थे, उस में इन्डस्ट्रिय-लिस्ट्स भी थे और उस में लेबर के लोग भी थे। इस तरह से जितने भी जरूरी एलिमेंट्स हैं, उन सब से मिनिस्टर साहब ने डिस्कशन किया और सब की राय ले कर यह बजट बनाया है। यह काम पहली दफा इन्हीं ने किया है और इसलिये भी यह बजट काबिले-तारीफ है। एक बात को छोड़कर इन्होंने जो पुरानी पालिसी जो दो साल से चल रही है। जब से हमारी सरकार फिर से बजूद में आई है, उसको कन्टीन्यू रखा है। एक प्वाइन्ट पर इन्होंने डिवियेशन

किया है और वह भी शायद अपोजिशन की नुवताचीनी का ख्याल करते हुए किया है। उन्होंने यह इल्जाम लगाया था कि किसी के दबाव में आकर हम अपनी पालिसी बना रहे हैं और उन की वजह से इन्होंने थोड़ा सा डिवियेशन किया है वह डिवियेशन इन्कम टैक्स के रेटों में है बाकी जो हमारी पुरानी पालिसी थी, उस का कन्टोन्यू किया है। इस वजह से भी यह बजट काबिले-तारीफ है कि इस में दो बातों को मद्देनजर रखा गया है।

एक तो यह है कि पैदावार का इजाफा कैसे हो सकता है, चाहे वह दस्तकारी की पैदावार हो, चाहे सनअती पैदावार हो और चाहे जरई पैदावार हो। इस को ध्यान में रखा गया है और दूसरा यह भी है कि सरमायाकारी कैसे हो सकती है, कैपिटल कैसे बन सकता है, कैसे बचत हो सकती है और इस में लोगों को कैसे इनवोल्व किया जा सकता है। इस तरह से इस बात पर तवज्जह दी गई है कि मुल्क के अन्दर ज्यादा से ज्यादा सरमाया जमा हो और मुल्क आगे बढ़ सके। यह जो एफर्ट कैपिटल फार्मेशन के लिए किया गया है, उस में इस बात की भी कोशिश की गई है कि मिडिल क्लासेज को इस में इन्वोल्व किया जाए और उसके लिए खासकर सोशल सेक्यारिटी सर्टिफिकेट बगैरह जारी करके सही कदम उठाया है। बहुत सी कंसेशनस (Concessions) दे कर इन्होंने जो कदम उठाये हैं, वे काबिले-तारीफ हैं।

इस बजट में मिनिस्टर साहब ने यह भी रखा है कि जो रिवाइज्ड 20 प्वाइन्ट प्रोग्राम है, उस को कैसे इम्प्लीमेंट किया जाए इस गरज के लिए इन्होंने काफी रकूमात मुहैया की हैं। इस प्रोग्राम को चलाने के लिए इन्होंने दो बातों का ख्याल रखा है। टैक्सों में कंसेशनस दिये हैं और टैक्स लगाते समय भी उन्होंने यह देखा है कि हम इस प्रोग्राम को कैसे इम्प्लीमेंट कर सकते हैं। इस के लिए इन्होंने जो कोशिश की है, उसकी जितनी भी तारीफ की जाए, उतनी कम है।

इन्होंने यह भी कोशिश की है कि जो अबाम के इस्तेमाल की चीजें हैं उन पर कोई टैक्स न रहे, जो चीजें आम लोग इस्तेमाल करते हैं, ऊपर की क्लासेज को और अपर मिडिल क्लास और सरमायदार लोगों को छोड़ कर, उन के बारे में दो बातें इन्होंने की हैं। एक तो उन की पैदावार ज्यादा बढ़े और दूसरे यह कि ठीक दामों पर वे आम लोगों को मिलें और उन की तकसीम भी ठीक ढंग से हो, इस की कोशिश इन्होंने की है। जहां तक पब्लिक डिस्ट्रीब्यूशन का ताल्लुक है, उस के लिए जो रकम रखी गई है, उस के बारे में यह एतराज किया गया है कि इस को बढ़ाया जाए। अगर उस रकम का बढ़ाना जरूरी हुआ, तो वह बढ़ाई जा सकती है लेकिन एक बात नहीं भूलनी चाहिए कि इतना विशाल हमारा देश है, इतना अजीम हिन्दुस्तान का मुल्क है और लम्बाई-चौड़ाई में यह बहुत बसी है, इस में पहाड़ी इलाकों में या दूर-दराज इलाकों में लोग रहते हैं, उन सब को पब्लिक डिस्ट्रीब्यूशन सिस्टम से ही चीजें दी जाएं, तो यह नामुमकिन है। पब्लिक डिस्ट्रीब्यूशन से सब लोगों को चीजें वही दी जा सकती हैं, जहां पर कन्सेंट्रेट पापुलेशन है। इसी बात को मद्देनजर रखते हुए जिन लोगों ने हमारा विधान बनाया था और प्लानिंग सिस्टम कायम किया था, उन्होंने तीन सैंक्टर रखे थे। इन्होंने तीनों सैंक्टर को रखा है। इन्होंने पब्लिक सैंक्टर रखा, कोआप्रेटिव सैंक्टर भी और प्राइवेट सैंक्टर भी पब्लिक डिस्ट्रीब्यूशन सिस्टम पब्लिक सैंक्टर है। लेकिन हम सभी जानते हैं और जैसा कि हमारा तजुर्बा है कि पब्लिक डिस्ट्रीब्यूशन और कोआप्रेटिव सैंक्टर भी सभी जगह नहीं पहुंच सकते हैं।

तीसरे यह है कि हमें प्राइवेट ट्रेड को कंट्रोल करना है, उस से हमें कम्पीट करना है। उस में स्टेट्स की जिम्मेदारी भी है। बदकिस्मती की बात है कि जो दूरदराज के रहने वाले लोग हैं, जिन की आमदनी

[श्री गिरधारी लाल डोगरा]

कम है, जिन पर कि डवलपमेंट का और इन्फ्लेशन का बोझ पड़ रहा है उन को हम सस्ती कीमतों पर चीजें मुहैया नहीं कर सकते यह एक भारी प्राब्लम है। प्राइसिज तो कम करना मुश्किल है क्योंकि सारी दुनिया में ये बढ़ रही हैं। मगर उन में ठहराओ लाने का उपाय जरूर करना चाहिये।

हमारे फाइनेंस मिनिस्टर साहब ने, गवर्नमेंट आफ इंडिया ने जो एक्सपर्ट्स कमेंटियां मुकर्रर की थी उन की रिपोर्टों की जो फाईंडिंग्स हैं वे इस बजट में रिफ्लेक्टिड हैं। उन का हमारे फाइनेंस मिनिस्टर साहब ने फायदा उठाया है। कुछ और भी ऐसी बातें हैं जिन पर कि हमारे एक्सपर्ट्स को और स्टेटो करनी पड़गी। मैं यह जरूरी समझता हूँ।

यहां पर कहा गया कि पब्लिक डिस्ट्री-ब्यूशन सिस्टम को हम इस बजट से आगे नहीं बढ़ा पायेंगे बल्कि कमी हो सकती है। हमारे ही क्या, किसी भी मुल्क के बजट को आप देख लीजिये सारे साल का पूरा खर्च उस में आया या लाना मुमकिन नहीं है। साल के दौरान ज्यों-ज्यों और जरूरत पड़ती है, उस के लिए रकम मुहैया हो जाती है। जो लोग आज इस बात की नुक्ताचीनी कर रहे हैं, उन को जानना चाहिये कि पब्लिक डिस्ट्रीब्यूशन सिस्टम को स्टेट्स को चलाना है और स्टेट्स के बजट में भी यह रिफ्लेक्ट होगा, इस के लिए प्रोविजन होना जरूरी है।

सभापति महोदय : जो नुक्ताचीनी करने वाले हैं वे तो करीब-करीब यहां पर नहीं हैं।

श्री गिरधारी लाल डोगरा: वे लोग तो नुक्ताचीनी करने के लिये यहां आते हैं। मुल्क कैसे आगे बढ़ेगा, कैसे डवलप होगा, इसके लिये वे नहीं आते। इसीलिये हमारी

प्राइम मिनिस्टर साहिबाने ठीक ही कहा है कि वे कोई ग्रांटरनेटिव प्रोग्राम जनता के सामने नहीं रखते हैं। जब उन के पास कोई प्रोग्राम नहीं है और हम प्रोग्राम की बात करते हैं तो इसलिए भी वे यहां से चले जाते हैं।

किसी कांग्रेस गवर्नमेंट स्टेट्स की कोई प्राब्लम हो तो वे बहुत शोर मचाते हैं जब उन की स्टेट की प्राब्लम आती है तो उस पर बात नहीं करने देते। बाकी स्टेट्स की जो प्राब्लम है उसकी वे नुक्ताचीनी करते हैं। उन की स्टेट की जब बात आती है तो कहते हैं कि यह रिजर्वर्ड सब्जेक्ट है, उस में सेन्ट्रल गवर्नमेंट उस की तरफ देख नहीं सकती। जब तक केरल उन के कब्जे में था, तब तक हम उस की बात नहीं कर सकते थे। जैसे ही वे वहां से हटे, तो वहां के मुतालिक भी यहां हर दिन बात करने की कोशिश की जाती है। मैं किसी स्टेट की नुक्ताचीनी नहीं करना चाहता हूँ लेकिन जब वे बाकी स्टेट की नुक्ताचीनी करते हैं तो उनकी स्टेट की कोई नुक्ताचीनी करता है, या उन की स्टेट को डिस्कश करता है तो उस पर उनका शोर मचाना उचित नहीं है।

मैं जनाब अर्ज कर रहा था कि हमारे बजट में बहुत सारी अच्छी बातें हैं जिस से कि यह बजट काबिले तारीफ है।

इस में आप देखेंगे कि हमारा जी० एन० पी० बढ़ा है, हमारे इंफ्रास्ट्रक्चर में वृद्धि हुई है। हमारे प्रायोरिटी सेक्टर में भी कितनी वृद्धि हुई है। उस के लिए हम लोग आगे क्या करना चाहते हैं वह सारा का सारा बजट के अन्दर नजर आ रहा है और बजट में सब कुछ दिया हुआ है।

इस में 20 सूत्री प्रोग्राम के बारे में भी पूरा जोर दिया हुआ है। यह भी एक काबिले तारीफ बात है। इस से भी ज्यादा काबिले तारीफ बात यह है कि इस में डिफेंस नोड्स के लिए एडीक्वेट प्राविजन किया गया है। उस के बावजूद भी हमारा अनकवर्ड डेफिस्ट या खसारा बहुत कम है। हमारे भाइयों को जहां उन्होंने इस की नुकताचीनी की वहां कम से कम इस बात की तो सराहना करनी चाहिये थी कि यह बहुत अच्छी कोशिश है और इस कोशिश की हम कद्र करते हैं।

बहुत सी बातों की नुकताचीनी की जा सकती है। और नुकताचीनी करनी चाहिये मगर वह कन्स्ट्रक्टिव होनी चाहिये। हमारे प्रो० दण्डवते जी ने भी रेलवे बजट की नुकताचीनी की थी लेकिन उस में उन की कन्स्ट्रक्टिव और क्रियेटिव अप्रोच थी। उसमें उन्होंने कोशिश की थी कि अपने तजुबों का फायदा वे हमारे रेल मंत्री जी को दें और हमारे रेल मंत्री जी के कामों में मदद करें। और इस बैकग्राउण्ड को प्रोजेक्ट करते हुए सजेसंस दिए, वे तो समझ में आते हैं और मैं समझता हूँ कि उन को अमल में भी लाया जाना चाहिए। नेशन की प्राबलम में नेशन कांससस होनी चाहिए।

समावृति महोदय : मैं समझता हूँ कि आप को तकरीर को प्रोफेसर साहब एप्रिसिएट कर रहे हैं।

श्री गिरधारी लाल डोगरा : आज सुरक्षा की दृष्टि से देश को बहुत खतरा है। मैं जिस स्टेट से आता हूँ, उस के बारे में खास कर मैं कहना चाहता हूँ। जितनी भी लडाइयाँ हुईं, पाकिस्तान ने अपनी मर्जी से कोई हमला नहीं किया। उन को लड़ने के लिए मजबूर किया गया और मजबूर किस ने किया यह आप सब जानते ही हैं। आज भी पाकिस्तान में खतनरनाक हथियार जमा

किए जा रहे हैं। हमारी कोशिश है कि जंग न हो, लेकिन फिर भी यदि जंग हो जाती है तो मुकाबले के लिये पूरी तरह से तैयार रहना जरूरी है। हम ने जीता हुआ इलाका वापिस कर दिया, शिमला समझौते पर हम आज भी कायम हैं, इस से ज्यादा और क्या किया जा सकता है। हम ने यह भी यकीन दिलाया है कि हमारी तरफ से हमला नहीं होगा। हमारी प्रधान मंत्री ने कहा की आपसी समस्याओं को हल करने के लिए कमीशन बनाना चाहिए, यह पेशकश उस वक्त की जब उन के विदेश मंत्री आये हुए थे, इस सब के बावजूद उन्होंने फिर किये कराये पर पानी फेर दिया। जंग बंदी की वार्ता को छड़ विदेशी अदरों में कश्मीर और U.N.O. resolution^s की बात शुरू कर दी। मैंने पहले भी कहा था कि यह "नो वार पैक्ट" का आफर कश्मीर के ईशु को रिवाइव करने के लिए तो नहीं है। उन की यही कोशिश है कि कोई न कोई और कहीं न कहीं शुहआत की जाए। इस सब परिस्थितियों को देखते हुए हमें तैयार रहना होगा। मुल्क की हिफाजत की पूरी तैयारी करनी होगी। इसलिए मैं मुबारकबाद देता हूँ कि जितनी जरूरियात हैं, उस के मुताबिक प्राविजन करते हुए भी खसारे को काबू में रखा गया है।

कैपिटल फार्मेशन का जहां तक ताल्लुक है, इस के लिए दो तरह से कोशिश की गई है, एक तो सोशल सिक्यूरिटी सर्टिफिकेट्स में; दूसरा कैपिटल इन्वेस्टमेंट बाण्ड और तीसरे से टैक्सस में रियायत दी गई है।

16.56 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

क्या बात है, आपने तो आते ही घड़ी को देखना शुरू कर दिया है।

You started looking at the clock as soon as you came.

MR. DEPUTY-SPEAKER: I was seeing whether my watch tallies with that clock or not.

SHRI G. L. DOGRA: It is always my good luck that you start looking at the watch as soon as you come and you start ringing the bell.

MR. DEPUTY-SPEAKER: How much more time do you require now?

SHRI G. L. DOGRA: Another fifteen minutes.

MR. DEPUTY-SPEAKER: Another fifteen minutes? All right.

श्री गिरधारी लाल डोगरा : उपाध्यक्ष महोदय, मैं निवेदन कर रहा था कि शेड्यूलब कास्ट और शेड्यूलड ट्राइब्स के लिए जो प्राविजन रखा गया है वह बहुत अच्छा प्राविजन है और हमारे नए बीस सूत्रीय कार्यक्रम के मुताबिक है, लेकिन हिली एरियाज लिए जो 95 करोड़ का प्राविजन किया गया है वह बहुत कम है। आप हिन्दुस्तान के के नक्शे को देखें तो पता लगेगा कि हिली एरियाज बहुत ज्यादा है। सारे का सारा बार्डर है, चाहे लद्दाख में हो, जम्मू काश्मीर में हो, चाहे हिमाचल प्रदेश में हो, चाहे यू० पी० में हो चाहे बिहार में हो, आसाम में हो, ईस्टर्न स्टेट्स में हो; इतना बड़ा हिली एरिया है और उस के लिए 95 करोड़ रुपए को रकम बहुत मामूली है। बार्डर एरिया के लिए कोई रकम ही नहीं रखी है। गुजरात, पंजाब, जम्मू काश्मीर के बार्डर ग्राम तौर पर active रहते हैं। चाहे हिली एरियाज की बार्डर पापुलेशन हो या दूसरे एरियाज जब तक उन को पूरी सहूलतें दे कर उन को मजबूत न किया जाए देश की हिफाजत नहीं हो सकती, दूसरे एरियाज के लिए तो कुछ रखा ही नहीं गया है, इन का विशेष ध्यान रखने की आवश्यकता है।

17.20 hrs.

जब तक लोग कंटेंडिड न हों, अपने घर के साथ उन को मुहब्बत न हो, उन के रहन सहन को आप सुखी न बनयें और जब तक वे यह न सोचे कि उन को अपने घरों को नहीं छोड़ना है तब तक डिफेंस के लिहाज से उस इलाके को डिफेंस करना बहुत मुश्किल

हो जाता है। 1947 से लेकर मुझे अनुभव है। तब तबाहकारी हुई थी। उजड़े हुए इलाकों को आबाद करने का सवाल आया और तब मैं वहां मिनिस्टर था। डिफेंस वालों ने कहा कि जब तक आप आगे चल कर लोगों को यह नहीं बतायेंगे कि वे अपने घरों को जाएं तब तक हमारा जाना बेकार है लोगों के आबाद हुए बिना कोई दुश्मन से खाली नहीं हो सकता। हमें वहां रहने वाले लोगों की मदद करनी चाहिये बोर्डर एरियाज के लोगों के जीवन को सुखी बनाना चाहिए और देखना चाहिए कि वे अपने घर छोड़ने के लिए तैयार न हों; मरने के लिए तो तैयार हो जाए लेकिन घर छोड़ने के लिए तैयार न हों। इस तरफ तबज्जह नहीं दी जा रही है। हिल एरियाज के लिए बहुत कम रकम रखी गई है और बोर्डर एरियाज की तरफ भी ध्यान देने की जरूरत है।

यह बहुत अच्छी बात है और इस के लिए आप को तारीफ की जानी चाहिए कि आप ने इन्फ्लेशन को कंट्रोल कर लिया है, इस को बहुत नीचे ले आए हैं, और अब आगे यह नहीं होगी। इन्फ्लेशन को जज करने का हमारा जो तरीका है वह होलसेल प्राइस इंडेक्स है। वह नीचे आ गया तो हम कहते हैं कि इन्फ्लेशन रेट भी नीचे आ गया है। कंज्यूमर प्राइस इंडेक्स में भी इसको रिफ्लैक्ट होना चाहिये। अब कुछ हो रहा है। कंज्यूमर प्राइस इंडेक्स जो रोजाना जरूरियात का है उस में यह रिफ्लैक्ट हो रहा है। कंज्यूमर प्राइस को नीचे लाना है तो उसके लिए यह निहायत जरूरी है कि पब्लिक डिस्ट्री-ब्यूशन के साथ साथ हम और चीजों की तरफ भी ध्यान दें। अगर हम यह समझते हैं कि टैक्सट बुक एप्रोच से हम ऐसा कर सकते हैं तो यह हमारी भूल होगी। यूनिवर्सिटी के प्रोफेसर जो इकोनॉमिक्स पढ़ाते हैं उसी के जरिये इस प्रोबलम को टेकल नहीं किया जा सकता है। पोलि-

टिकल इकानोमि डिफेंस फ्राम दो इकोनो-
मिक्स टाट इन दो यूनिवर्सिटीज। इसी
तरह पोलिटिकल एडमिनिस्ट्रेशन नौकरशाही
से मुखतलिफ है। क्या यह जो प्राइस
राइज है यह इनफ्लेशन का नतीजा है या
इनफ्लेशन प्राइस राइज का नतीजा है ?
जो मैं कह रहा हूँ फाइनलवर्ड नहीं है।
मैं समझता हूँ कि भारत में फुड स्ट्रपस
की प्राइसिस जो हैं, जनरल प्राइस लैबल में
बड़ा रोल प्ले करती हैं। अगर इनको
हम कंट्रोल नहीं कर पायेंगे तो हमारा
काम नहीं चल सकेगा। कैसे हम इसको
करें? मेरा सुझाव है कि एग्रिकल्चरल इन-
पुट्स को आप एक पर्टिकुलर लेवल पर
फिक्स करें। जहां तक एग्रिकल्चरल
प्रोड्यूस का ताल्लूक है, उसकी आप
रिग्यूनरेटिव प्राइसिस दें। उनको भी आप
फिक्स करें। उसके बाद अगर इनपुट्स
का भाव बढ़े तो उसको सबसीडाईज
करें। अगर आप ऐसा नहीं करते हैं तो
आपको हर फसल पर कीमतें बढ़ानी
पड़ेगी। उसका नतीजा यह होगा कि
आपको गवर्नमेंट सर्वेन्ट्स को डी०ए० देने
पड़ेगी, लेबर को देने पड़ेंगे। फिर स्टेट
गवर्नमेंट्स के एम्प्लायीज को भी देने पड़ेंगे।
डी०ए० इत्यादि देने से ज्यादा इफेक्ट पड़ता
है इनफ्लेशन बढ़ता है या इनपुट्स और
प्रोडक्शन को सबसीडाईज करके कीमतों
को फिक्स करने से इसको आप देखें। किस
तरिके से इनफ्लेशन कम होती है यह
आपको देखना पड़ेगा। एग्रिकल्चरल इन-
पुट्स को आप सबसीडाईज करेंगे, एक्स-
पेंडोचर आप प्रोडक्शन के लिए करेंगे,
उससे इनफ्लेशन में समझता हूँ नहीं बढ़ेगा,
भाव नहीं बढ़ेंगे। लेकिन दूसरी तरह से
आप करेंगे तो भाव जरूर बढ़ेंगे क्योंकि
पैसा डी०ए० की सूसत में जाता है और
उसका कीमतों पर असर पड़ता है और
हर फसल पर आपको कीमतें बढ़ानी
पड़ती है। मैं समझता हूँ कि इस चीज
को आपको एग्जमिन कराना चाहिये।

मैं यह भी समझता हूँ कि फाइनेंस
प्लानिंग, रेलवे और डिफेंस इनकी जवाबंट
स्टडी होनी चाहिये। आप देखें कि रेलवे
को आप अगर डिफेंस के लिए एक्सपेंड
करते हैं तो उसका उसमें डिफेंस का खर्च
कम होता है। विदेशी मुद्रा बचती है।
आपने पठानकोट से जम्मू तक लाइन बनाई
है। इस नई लाइन पर जितना आपने
खर्च किया है उससे कहीं ज्यादा इस
वक्त तक आपका जो आर्मी पर खर्च
होता था, उसको बचा चके हैं। 14 करोड़
रु० रोजाना आप डिफेंस पर खर्च करने
वाले हैं, उसमें ट्रांसपोर्ट पर कितना खर्च
होता है यह आपको देखना पड़ेगा।
इसलिए प्लानिंग कमीशन फार फाइनेंस
मिनिरट्री में कोआर्डिनेशन होना चाहिये।

यदि सदन की कमेटियां बनाई और
वहां खुल कर बिना पार्टी के साफ-साफ
विचार होता है, लेकिन जब यहां हाउस
में किसी बात को डिस्कस करते हैं तो
पोलिटिक्स तकरीर होती है। इसलिये
ऐसे मामलात अगर हाउस के बाहर कमे-
टियों में डिस्कस कर सकें तो उसका फा-
यदा उठाया जा सकता है और कोआ-
र्डिनेशन हो सकती है। मैं समझता हूँ
यह भी स्टडी कर लेना चाहिये इनफार्मल
कमेटिज बन सकती है या नहीं Ex-
servicemen एक्स सर्विसमें की तरफ
आपको खास तवज्जह देनी चाहिये। जो पुराने
रिटायर हुए हैं और जो आज हुए हैं उसकी
पेंशन में बड़ा फर्क है जिसको ले कर हार्ट
बरनिंग है। इसकी तरफ आपको ध्यान
देना चाहिये। रूरल एग्रियाज में जितने
लेग हैं जब तक स्टेट्स से कोआपरेट
नहीं करेंगे उनका कोई मसला हल नहीं
होगा। आप एग्रिकल्चर में लोगों को
involve करें जिससे प्रोडक्शन भी बढ़ेगी
और बढ़ती हुई आबादी भी बोझ
नहीं बनेगी। अपनी बढ़ती हुई आबादी
को किस तरिके से हम मैनपावर के

[श्री गिरधारी लाल डोगरा]

रूप में इस्तेमाल कर सकते हैं इसका तरीका खोज करना पड़ेगा।

आपने बैंकिंग क्रेडिट को काफी अच्छा कंट्रोल किया है मगर जो प्रोडक्टिव वेंचर्स हैं उनको क्रेडिट आसानी से मिलना चाहिये और होरडिंग करने वालों को बैंको को क्रेडिट नहीं देना चाहिए। अगर दूर दराज इलाकों में सामान को ले जाने वाले हैं या इस फ़ैसिलिटी को ले जाने वाले हैं तो उनको ज्यादा से ज्यादा मदद होनी चाहिये।

हमारी रियासत में बड़े मसले हैं। जैसे रिफ्यूजीज का मसला है जो कि 1947, 1965 और 1971 के रिफ्यूजीज हैं उनके मसले अभी तक हल नहीं हुए हैं। न स्टेट गवर्नमेंट कुछ करती है और न हम करते हैं जिससे रिफ्यूजीज परेशान हैं। इस तरफ भी आपको ध्यान देना चाहिये।

इसी तरह से मेरे राज्य में दो इलाके किश्तवार और लदाख हैं। जब तक वहां अमन नहीं होगा तब तक उनका डेवलपमेंट नहीं होगा। किश्तवार के लोगों के लिये स्टेट गवर्नमेंट कहती है कि कांग्रेस (आई०) ने उनको उकसाया है, जबकि हमारा उसमें कोई हाथ नहीं है। इसमें आपको इंटरवीन करना चाहिये और जो बातें खुद स्टेट गवर्नमेंट ने कही हैं उनको पूरा करना चाहिये और स्टेट गवर्नमेंट को आपको कहना चाहिये कि उनकी बात सुने। यह सेंसिटिव एरियाज हैं, अगर हालात बिगड़ते गये तो उसके नतीयज खराब हो सकते हैं। हमारे

स्टेट होम मिनिस्टर किश्तवार गये थे। लदाख भी उनको जाना चाहिये। डेमोक्रेसी में दो बातें होती हैं—एक डायलाग और दूसरे फ्री वोट। मगर स्टेट गवर्नमेंट डायलाग से दूर भागती है। जो लीड करने वाले हैं किश्तवार में भी वह उन्हीं की पार्टी के लोग थे। वह अपने किये हुये बायदों को पूरा करें। इसी तरह लदाख में किये गये बायदे पूरे नहीं किये जा रहे हैं जिससे लोग परेशान हैं। लदाख भी एक सेंसिटिव एरिया है, बोर्डर है। किश्तवार में बिजली का प्रोजेक्ट चलने वाला है, वहां लोगों को परेशान करते हैं। इसलिये मरकजी सरकार को कोई न कोई रास्ता निकालना चाहिये जिससे यह मामला हल हो जाये। हर स्टेट के मुताल्लिक में यह कहेंगे कि यह देखना चाहिये कि उसकी डेवलपमेंट स्कीम के मुताबिक हो रही है या नहीं। चाहे आप की स्टेट हो, मेरी स्टेट हो या किसी की भी स्टेट हो, जिस काम के लिये पैसा लिया जाता है, उसी काम के लिये लगना चाहिये। यह आप का काम है कि देखें, चाहे प्लानिंग कमीशन देखे, फाइनेंस मिनिस्ट्री देखे या सेंट्रल गवर्नमेंट का कोई भी विभाग देखे। यह काम बहुत जरूरी है, वरना हमारी डेवलपमेंट नहीं हो सकेगी और इनफ्लेशन नहीं रहेगी।

जहां तक बैंकवर्ड का सवाल है, मध्य प्रदेश वाले भी कह रहे थे कि हम बैंकवर्ड हैं, लेकिन हमारी स्टेट सबसे ज्यादा बैंकवर्ड है। इस तरह से न आपकी स्टेट डेवलप होगी न कोई और डेवलप होगी। जिस काम के लिये प्लानिंग कमीशन पैसा देता है, उसी काम पर पैसा लगे, उसी ढंग से खर्चा होना चाहिये।

उपाध्यक्ष महोदय, मैं आप का बहुत मशकूर हूँ कि आपने मुझे बोलने का मौका दिया।

SHRI DIGVIJAY SINH (Surendranagar): Mr. Deputy-Speaker, I rise to convey my appreciation for the way the Government has run the economy of the country over the last one year. A highlighting feature, especially when it comes to a developing country like ours, is the way we have handled the rate or speed of inflation. During the current year the country has experienced merely 4.9 per cent inflation, while last year the rate was 15.9 per cent, and the year before that, when this Government took over the reins of administration, the inflation rate was 23.3 per cent. If this is the achievement of the Government, I think it is very creditworthy.

As far as growth of industrial production is concerned, in 1979-80 we had experienced a decline of 1.4 per cent, as compared to the previous year, while in 1980-81 we saw an increase of 4 per cent, and in the current year, in 1981-82, it is double, 8 per cent, which is also very admirable.

Traditionally, my own commitment-wise, I have these two subjects of environment and ocean development to the core of my heart, but I shall not deal with those subjects, because there will be other opportunities for me to do so. An allocation of Rs. 11 crores for environment and Rs. 17 crores for ocean development, I think, is a marked progress for these two fledgling departments, which came into being in the course of the last one and a half year.

The most important and crucial thing as far as not only the development but the very existence of this country and the economy of this country is concerned, is the way we handle our family planning programme and the way we curb and control the very rapid rate of growth of population. From 1971 to 1981, in the course of a decade, the population of this country has increased by 25 per cent, which was glaringly reflected in the 1981 Census Report. During the Sixth Plan, unless we bring down the birth rate to 30—not 32, as planned, because

the death rate is coming down much faster—if it does not come down to 30 births per thousand, we are going to see far more problems than we are faced with now in this country. Then only we can foresee reaching zero growth rate in population by the time we cross the century.

I dare say there has been a further increase in the input for the family welfare programme this year, as compared to last year. We have got an allocation of Rs. 245 crores. Something like Rs. 35 crores have been allocated for the newly-promoted Village Health Guide scheme, which I think is an excellent one.

I may say that I was unexpectedly surprised to find, and I am sure many will be sharing my view, that there was no mention, nor any financial allocation, for formulating some incentive and disincentive schemes. I and eleven other M.Ps. who are my colleagues and who have been to China may be a little more carried away by the programme of incentives and disincentives there, but I do not think that all the incentives and disincentives that they have in China could be adopted in this country because we do not have that kind of a set up, nor the temperament nor the structure nor the one-Party rule. But certainly some could have been. I have been given to understand that something like 20 to 25 different ways of introducing incentives and disincentives are there. Giving incentives of course is very controversial, but about 20 to 25 different types of incentives have been formulated and it is still on the anvil and no decision has yet been taken. Now, I do not think that on such a crucial matter we can waste even a second.

Sir, I do not wish to dwell on which incentives are feasible, but I do wish to say that several of them are feasible and if we look at them from the point of view of their effectiveness and also if they are very subtly studied as to what extent they boomerang and whether they are within our financial

[Shri Digvijay Singh]

means or not, then several of them can be implemented in this current budget year.

My experience is that the Department of Family Welfare has collected from several sources, from several State Governments the various possible incentives, but although these various proposals have been collected, maybe for the last two years or three years or maybe 5 years, till today no indepth study has been made to ascertain which of them are really feasible and I think this would have been done much earlier instead of leaving these various proposals regarding incentives to form just like a gathering of suggestions.

I believe that when you give incentives provided giving incentives is not exorbitant, it is something which is more acceptable and it is not like the disincentives where you put the society against the wall. I think the Indian population or Indian people, even down to the poorest village, are fully aware of the problems which not only their family, but their village and even their whole country faces as far as this steep birth-rate is concerned. It is just a question of giving them a little more knowledge, assistance and incentives and they do it better, and I am sure we will reach the target. Especially it is a question of telling them that 'here are incentives whereby you get something more, don't do something whereby you take away something which already exists by way of privileges or facilities'. To give one example we give something like Rs. 170 as incentive for every tubectomy operation and maybe Rs. 150 for a vasectomy operation which, I think is hopelessly inadequate. ✓Something more should definitely be given. By IUD insertion one gets Rs. 8. But what is the value of these Rs. 8 under the current inflationary system? Giving group incentives of the promotional type is something which the Department has on its programme, but I think the sooner it is introduced the better

The other subject which I would like to delve upon is in the field of tourism—tourism in both aspects international as well as internal. For the last two years it is still being discussed and not yet decided as to whether this country and the Ministry should have a National Tourism Board and National Tourism Policy. The sooner it is done, the better it is for the whole gamut of tourism development. Two years is a long time. I dare say lately tourism has been declared for the purpose of licencing an industry. But all the incentives that an industry would get as a priority industry are still lacking. I think something has to be done and planned out in that field immediately. Many of us may feel that this industry is more of a peripheral industry, sophisticated industry is not an industry which affects the economy of the country as a whole. I do not think so. We have a foreign exchange earning capacity of Rs. 600 crores. But an infra-structure in the year 1980-81 only Rs. 8 to 85 crores has been invested in an industry with this kind of potentiality. The net yields of this industry in the current year was around Rs. 250 crores with a direct employment potentiality of 17 lakhs of people and indirect capacity of 25 lakhs—total of 40 lakhs employed in this industry. What I am trying to put across is—it is no mean industry and yet in the Sixth Plan allocation of Rs. 170 crores has been given in the total outlay of Rs. 10,000 crores.

Amongst the immediate suggestions I have is the purchasing of planes so that the tourism industry gets a fillip. This should be speeded up because it has been hopelessly delayed both for the International Air India Corporation as well as our domestic Indian Air Lines Corporation. There is always an excuse of shortage of planes and lack of proper infrastructure. I think by next year we should not have this kind of problem any more.

I want to delve on two more subjects very briefly. One is on agriculture, because I come from a province

—peninsula cal Suarashtra which produces something like 20 per cent of the groundnut of the whole of India and it is alarming to see that in Suarashtra area the production of groundnut per acre is going down. There are several reasons for this—may be too much repetitives sawing of groundnut or may be the fertility of the soil has been affected or may be lack of adequate under-water capacity to irrigate the area. But there is a project of having a Research Centre to look into this problem. But when the country has a shortage of cooking oil, far more attention should be given by the Government of India, not only for Suarashtra but wherever this problem exists, to see that the production per acre of this very essential commodity does not go down.

As far as the Ministry of Agriculture is concerned, I have time and again on the floor of the House spoken about the importance of soil conservation, siltation and the flora in India. It is heartening to know that the Ministry of Agriculture have ultimately decided to create the National Land Use Commission. It is a very welcome plan mainly because as early as 1975-76, each State had created the State Land Use Board. Now this Land Use Commission is to coordinate with these State Boards to see that we use our land resources properly. Many of us may or may not be aware that the State Land Use Boards which were created in 1975, have never met so far till 1982. From 1975 to 1982, they never met though important the subject be. I hope with the formation of the Central Land Use Commission, the State Land Use Boards would be toned up and it would be seen at the State Levels, proper planning takes place for the conservation of soil resources.

As far as the industries are concerned, I would take only half-a minute of yours. A small suggestion to the Finance Minister is that we want capital formation to develop industries. For that we want to

inspire confidence in the small investors and despositors. When he invests money, some kind of assurance and guarantee should be given that if that particular company boards into liquidation his money which is deposited—small deposit be it, even Rs. 500—the position would be at per wit hany other security deosit in that comany. Then only, there would be more confidence in the small investors to pay their money to such industries.

Secondly, there is a scheme of the Government of India to give special incentive to backward districts for industrial development. My suggestion is that this should be broken down to the tehsil or; taluk level as in the drought-prone programme. Industrial area should be declared backward taluk-wise or tehsil-wise and not as district-wise because in a district, there will be one taluk which is more developed and the other less developed.

Lastly, I felicitate the Minister for the new cement policy wherein 33 per cent of the cement production is left to the open; market both from the pricing and distribution point of view. It is a creditable thing considering the need for cement for the development of our economy. But there is as also one aspect. Scores of licences have been given to mini cement sector but they are not coming up. Hardly two or three mini cement plants exist or are rather functioning. He should give a fillip to the mini cement plants at least to see that these licences have been issued and started functioning. I think, further incentive should be given to the mini cement projects so that they get fructified. Otherwise, the mini cement plant licences would lie idle and they will not be utilised.

With these two suggestions, I heartily welcome the Budget.

श्री उमाकांत मिश्र (मिर्जापुर) :
 उपाध्यक्ष जी, आज जो राष्ट्रीय एवं अन्तर्राष्ट्रीय आर्थिक परिस्थितियां हैं उन सारे सन्दर्भों को ध्यान में रखते हुये हमारे वित्त मंत्री महोदय ने जो बजट इस सदन में प्रस्तुत किया है उससे अच्छा बजट आज के हालात में दूसरा नहीं हो सकता था। बजट में 1982-83 के वर्ष का आय-व्यय का ब्यौरा पेश किया गया है, लेकिन उस बजट के साथ जो दूसरी सूचनाएं दी गई हैं, जैसे आर्थिक सर्वेक्षण की रिपोर्ट, राष्ट्रपति जी का अभिभाषण, विश्व बैंक की रिपोर्ट अन्य अन्तर्राष्ट्रीय आर्थिक समितियों की रिपोर्ट—इन सब से यह बात पूरी तरह से साबित होती है कि हमारे देश की आर्थिक अवस्था बहुत तेजी से सुधार की तरफ जा रही है।

बजट के सम्बन्ध में चर्चा करते हुये मैं अपनी प्रधान मन्त्री जी, वित्त मंत्री जी तथा उनकी सरकार को इस बात के लिये बधाई दूंगा कि उन्होंने इस देश की जनता के मन से निराशा की भावना को समाप्त किया है। इस बजट में अगले वर्ष के लेखे-जोखे के साथ पिछले दो वर्ष की उपलब्धियों का भी जिक्र किया गया है। पिछले दो वर्षों की पृष्ठभूमि में हम लोग इस निष्कर्ष पर पहुंचे हैं कि 1979-80 में जिस निराशा जिस मायूसी, जिस अविश्वास के वातावरण में हम लोग पहुंच गये थे, वह निराशा, वह मायूसी, वह अविश्वास अब समाप्त हो रहा है। पिछले ढाई वर्षों में इस बात पर जोर दिया गया कि हमारी जो अर्थ-व्यवस्था टूट रही थी, छिन्न-भिन्न हो रही थी, उसको एक दिशा मिले। हालांकि हमारी अर्थ-व्यवस्था का निर्माण 1952 से शुरू हुआ था। आज इस देश में छठी पंचवर्षीय योजना चल रही है, पिछली पांच पंचवर्षीय योजनाओं में इस देश ने अभूत-पूर्व तरक्की की है, कृषि के क्षेत्र में, उद्योग के क्षेत्र में, विज्ञान और टेक्नॉलाजी के

क्षेत्र में, सामाजिक और शैक्षणिक क्षेत्र में कोई ऐसा क्षेत्र नहीं बचा है, जिस में इस देश ने अभूतपूर्व तरक्की न की हो। हमारे पं० जवाहर लाल जी ने इन्हीं योजनाओं का सपना देखा था, इस देश को औद्योगिक रूप से, कृषि के क्षेत्र में, सांस्कृतिक और सामाजिक रूप से एक मजबूत देश बनाने का सपना देखा था, उसी के अनुसार उन्होंने कार्यक्रम चलाया, पांच साला योजनाएँ चलाई और उसका परिणाम यह निकला कि देश का उत्पादन बढ़ा, खाद्यान्न का उत्पादन बढ़ा, लोहे और कोयले का उत्पादन बढ़ा, शिक्षा बढ़ी, सब कुछ बढ़ा, किन्तु 1980 के वर्ष में उस प्रगति में एक तरह की बाधा उत्पन्न हो गई। कुछ तो इसलिये कि इस देश में 1977 में जो नई सरकार आई उसके क्रिया-कलापों के कारण, कुछ अन्तर्राष्ट्रीय परिस्थितियों के कारण, कुछ तेल की कीमतों के बढ़-जाने के कारण तथा और भी अनेक कारण थे जिनसे अर्थ-व्यवस्था डगमगाने लगी। लेकिन 1980 में जब पुनः श्रीमती इंदिरा गांधी सत्ता में आई, इस देश की जनता ने इसी मकसद से इसी आशय से उनको मत्तारूढ़ किया कि यह देश दूसरों के चलाये चल नहीं सकता, इस देश को केवल वही चला सकती हैं, विभिन्न दलों के जो राजनेता संयोग से सत्ता में आ गये हैं, व इस देश को चला नहीं पायेंगे, उसी बीच में लोक सभा भंग हो गई और पुनः चुनाव हुये और फिर श्रीमती इंदिरा गांधी सत्ता में आई, तब से फिर इस देश की आर्थिक स्थिति को सुधार की तरफ ले जाने के प्रयास शुरू हुये। 1980-81 में इस देश के सामने तीन भीषण समस्याएँ थीं—मुद्रा-स्फीति, मूल्य वृद्धि और काला धन। हालांकि ये तीनों समस्याएँ केवल इस देश के ही सामने नहीं थीं बल्कि दुनिया के सामने भी ये समस्याएँ थीं। काले धन की समानांतर अर्थ-व्यवस्था इन लेशन का सबसे बड़ा कारण थी और वह केवल हमारे यहां ही नहीं, अमरीका, जापान और पश्चिमी जर्मनी जैसे विकसित देशों में भी उसने वहां की अर्थ-व्यवस्था को डगमगा दिया था। लेकिन हमको आज संतोष है कि हमारे

महान्नेतृत्व में, श्रीमती इंदिरा गांधी के नेतृत्व में जो सरकार चल रही है उसने पिछले ढाई वर्षों में मुद्रास्फीति को, मूल्य-वृद्धि को बहुत हद तक नियंत्रित किया है।

श्रीमन्, 1970-80 में मुद्रास्फीति की दर 22.2 थी और वह घट कर 7.7 प्रतिशत अब आ गई है। यह मामूली एचीवमेंट नहीं है, वह मामूली उपलब्धि नहीं है। हमारी राष्ट्रीय आय में 7.7 प्रतिशत की वृद्धि हुई है और प्रति व्यक्ति की आय में इन ढाई वर्षों में 5.3 प्रतिशत की वृद्धि हुई है। यह बहुत बड़ी उपलब्धि है।

साथ ही साथ हमारे कर्णधारों ने, हमारी सरकार ने जो मूल कारण हैं मुद्रास्फीति के, मूल्य वृद्धि के और आर्थिक संकट के, उनको पहचाना है। मंहगाई और मुद्रास्फीति को दूर करने के लिये मोटे तौर पर कोई बहुत बड़ा अर्थशास्त्री बनने की आवश्यकता नहीं है। सामान्य बुद्धि वाला आदमी भी यह अच्छी तरह से जानता है कि मूल्य वृद्धि और मुद्रास्फीति को रोकने के लिये सब से ज्यादा आवश्यकता इस बात की होती है कि अधिकतम उत्पादन किया जाये, अधिक से अधिक उत्पादन कृषि के क्षेत्र में, औद्योगिक क्षेत्र में और जो कोर सैक्टर हैं तेल का सैक्टर है, कोयले का सैक्टर है, लोहे का क्षेत्र है, फार्मिलाइजर का क्षेत्र है, उनमें अधिक से अधिक उत्पादन किया जाये। मूल्य वृद्धि को रोकने के लिये मुद्रा स्फीति को रोकने के लिये यह सबसे पहली दवाई है। यह सामान्य सी बात है कि जितनी आवश्यकता है, उससे अधिक उत्पादन हो जाये, तो आपने आप मूल्य गिर जायेंगे और मुद्रास्फीति का दबाव कम हो जायेगा। तो सबसे पहले इसका निदान किया गया है। सबसे पहला कदम जो इस सरकार ने उठाया है इस दिशा में, वह यह है कि अधिक से अधिक उत्पादन बढ़ाने का एक अभियान चलाया है और इसी सिलसिले में इस वर्ष को प्रोडक्टिविटी ड्यूर घोषित किया है। अधिक

से अधिक उत्पादन किया जाये, यह पहली दवाई है।

दूसरी दवाई यह है कि उचित मूल्यों पर वितरण की व्यवस्था हो ताकि जो गरीब लोग हैं, जो निर्धन और कमजोर वर्ग के लोग हैं, उनको उचित दामों पर चीजें मिल सकें। इसके अतिरिक्त सरकार ने यह कदम उठाया है कि मुद्रास्फीति और मूल्य वृद्धि के जो मूल कारण होते हैं जखीरेबाजी, मुनाफाखोरी और तस्करी उससे सख्ती से निपटा जाये। जखीरेबाज, मुनाफाखोर और तस्कर किसी भी देश की अर्थव्यवस्था को बहुत प्रभावित करते हैं और ये किसी भी देश के बहुत बड़े शत्रु हैं। उन से सख्ती से निपटने के लिये सरकार ने कदम उठाये हैं और इस बजट में भी इसकी चर्चा है। इसके अतिरिक्त जनसंख्या पर भी नियंत्रण करने की बात है। बड़े से बड़ा विकास किसी देश का, अगर उसी औसत से जनसंख्या बढ़ती चली गई, तो उसमें वह समा जायेगा। तो इस देश की अर्थव्यवस्था को संतुलित करने के लिये जो आवश्यक कदम है, वह सरकार उठा रही है। उत्पादन में बढ़ोतरी हो और उचित वितरण हो और जमा-खोरों, तस्करों और मुनाफाखोरों पर कठोर नियंत्रण हो, और साथ ही साथ जनसंख्या की वृद्धि पर नियंत्रण हो, ये मुख्य निदान हैं, जिनसे किसी देश की अर्थव्यवस्था ठीक हो सकती है और सरकार को बधाई है कि जो सही कारण हैं अर्थव्यवस्था को डगमगाने से बचाने के लिये, उनको दूर करने का वह प्रयास कर रही है।

इसके अलावा मैं यह कहना चाहता हूँ कि पिछले वर्ष के बजट में भी चर्चा थी और हम लोगों ने भी जानकारी प्राप्त की है कि पिछले वर्ष लोहे का उत्पादन बढ़ा है, खाद का उत्पादन बढ़ा है, कोयले का उत्पादन बढ़ा है और विद्युत का उत्पादन बढ़ा है,। इस तरह से जो महत्वपूर्ण बुनियादी उद्योग हैं, उनका उत्पादन बढ़ा है। विकास की

[श्री उमाकान्त मिश्र]

बुनियाद लोहा, कोयला, बिजली, खाद, हैं। कृषि और औद्योगिक क्षेत्र में इन सब चीजों की आवश्यकता होती है और इन चीजों का उत्पादन बढ़ा है। पिछले वर्ष जहाँ औद्योगिक उत्पादन बढ़ा है, वहाँ कृषि का उत्पादन भी बढ़ा है और कृषि का उत्पादन खरीफ में जो इस वर्ष हुआ है, वैसा पहले कभी नहीं था और रबी के उत्पादन में भी, हमें ऐसी आशा थी कि बहुत अच्छा उत्पादन होगा जसा पहले कभी नहीं हुआ था लेकिन अफसोस के साथ निवेदन करना पड़ता है कि इस वर्ष जबकि रबी की फसल बहुत अच्छी होने की आशा थी, हिन्दुस्तान के एक बहुत बड़े हिस्से में और उत्तर प्रदेश के एक बहुत बड़े हिस्से में पिछले सप्ताह बहुत भयंकर ओलावृष्टि हुई है, जिसने सारी फसल को नष्ट कर दिया है। खाली मेरे जिले मिर्जापुर में और आसपास बनारस जिले में और इलाहाबाद जिले में, मैं देखकर आया हूँ, पिछले सप्ताह की ओलावृष्टि ने अरबों रुपयों की फसल को नष्ट कर दिया है और वहाँ पर एक फमिन की स्थिति पैदा हो गई है। इस सम्बन्ध में वित्त मंत्री जी का ध्यान इस बात की तरफ आकर्षित करना चाहूँगा कि जिन क्षेत्रों में ओलावृष्टि हुई है और जहाँ पर फमिन की स्थिति होने की संभावना है, वहाँ पर बहुत बड़े पैमाने पर राहत कार्य किये जायें। वहाँ पर गांवों में सस्ते गल्ले की दुकानें और सस्ते सामान की दुकानें खोली जायें और वहाँ के लोगों के रेवेन्यू को माफ किया जाए और जो भी दूसरी राहत दी जा सकती है, वह दी जाए। हो सकता है कि फसल कुछ कम हो, फिर भी हम को आशा है कि रबी की फसल अच्छी होगी। इस से देश की अर्थ व्यवस्था को लाभ पहुंचेगा, वह मजबूत होगी।

यह जो बजट पेश हुआ है, इसके टेक्नीकल पहलुओं पर बहुत से विद्वान

सदस्यों ने प्रकाश डाला है। हमारी छठी पंचवर्षीय योजना में जो लक्ष्य रखे गये, हैं, जो योजना से हमारी उपलब्धियां होने वाली हैं उनको ध्यान में रख कर, उसके आकार को ध्यान में रख कर यह बजट बनाया गया है। बजट में हमारी आय का जरिया बढ़ाने के साथ साथ, खर्च का व्यौरा देने के साथ साथ छठी पंचवर्षीय योजना के लिए भी व्यवस्था की गयी है।

श्रीमन् किसी देश की राष्ट्रीय सम्पदा बढ़ जाए, धन बढ़ जाए, गल्ला बढ़ जाए, औद्योगिक उत्पादन बढ़ जाए, चीजें समय पर प्राप्त हो जायें, खाली इस से काम चलने वाला नहीं होता है। हमारी मान्यता यह है कि हमारा यह दृष्टिकोण होना चाहिए कि देश की जो सम्पदा बढ़ रही है, उसका लाभ गरीब से गरीब और निम्न से निम्न वर्ग के लोगों को मिले। अगर किसी अर्थ व्यवस्था की समृद्धि मजबूती का लाभ उस देश के 50 परसेंट से ज्यादा लोगों को नहीं मिल पा रहा है तो ऐसी आर्थिक स्थिति मजबूत नहीं कही जा सकती। हमें खुशी है कि छठी योजना में इस बात को प्राथमिकता दी गयी है। हमारी अर्थ व्यवस्था में जो मजबूती आये, हमारे यहाँ जो उत्पादन बढ़े उसका लाभ देश के गरीब लोगों को और वीकर सेक्शन को मिले। इसके लिए अच्छी-अच्छी योजनायें चलायी गयी हैं।

प्रधान मंत्री जी का नया बीस सूत्री कार्यक्रम देश के लिए वरदान सिद्ध होगा। अगर इस बीस सूत्रीय कार्यक्रम को ठीक ठीक अमल में ला दिया जाए तो देश का चारों तरफ विकास होगा और साथ साथ देश का दुनियां में मस्तक उंचा होगा। देश की गणना दुनियां के गिने चुने देशों में हो जाएगी और कमजोर वर्ग के लोगों का जीवन स्तर ऊपर उठेगा।

हमें आशा है कि प्रधान मंत्री जी के बीस सूत्रीय कार्यक्रम को मुस्तैदी के साथ, सफलतापूर्वक कार्यान्वित करने का प्रयास किया जाएगा।

इस के साथ साथ कुछ और काम भी चलाये जा रहे हैं। ग्रामीण विकास योजना में स्पेशल कम्पोनेंट स्कीम है। यह ऐसी स्कीम है अगर इस पर ठीक से अमल किया जाए तो 50 प्रतिशत से अधिक लोगों को गांवों में लाभ पहुंचेगा। उनका जीवन ऊंचा होगा। हमें खुशी है कि इस बजट में ग्रामीण क्षेत्र के लोगों वीकर सैकशंस के लोगों, गरीब लोगों के जीवन स्तर को उंचा उठाने के लिए कार्यक्रम निर्धारित किये गये हैं और उन कार्यक्रमों के लिए काफी धन की व्यवस्था की गयी है।

दूसरे हमारा एक अनुभव है कि आप आई० आर० डी० योजना चला रहे हैं, उसके बारे में बैंकों से लोगों को सहायता नहीं मिल पा रही है। बैंकों के कुछ ऐसे नियम हैं कि जिनके कारण लोगों को उनसे धन मिलने से कठिनाई होती है। बैंकों से लोगों को शीघ्रता पूर्वक धन मिल सके इसके लिए वित्त मंत्री जी बैंकों के नियमों में शिथिलता लाएं उनमें परिवर्तन करें। तभी हमारे गरीब लोगों को लाभ पहुंचाने की संभावना है।

श्रीमन् इधर सब से बड़ी उपलब्धि यह हुई है कि 1979-80 वर्ष में एक बड़ी निराशा, मायूसी, कुंठा की भावना लोगों में थी, बड़ी अविश्वास की भावना थी। हमारी प्रधान मंत्री जी ने, हमारे वित्त मंत्री जी ने अपने बजट के द्वारा उस भावना को दूर किया है। हमारे सामने जो आंकड़े हैं उनसे यह सब पता चलता है। मैं यह नहीं कहता कि हमारे सभी काम ठीक हो गये हैं लेकिन हमारी अर्थ व्यवस्था ठीक रास्ते पर चल रही है,

मजबूती के रास्ते पर चल रही है और इस से जनता में आत्मविश्वास पैदा हो रहा है। इस से देश आगे बढ़ेगा।

यह ठीक है कि लोकतंत्र में काम थोड़ा धीरे धीरे होता है, लेकिन होता पूरे विचार-विमर्श के बाद। काम को करने में कुछ समय लगता है लेकिन जो काम होता है वह ठोस होता है। हमारे लोकतंत्र में जो विकास के कार्यक्रम चलाये जा रहे हैं, भले ही उनमें कुछ देर हो जाए, लेकिन वे पूरी गति से चल रहे हैं और इसके कारण हमारी सरकार और प्रधान मंत्री श्रीमती इन्दिरा गांधी के प्रति लोगों में विश्वास पैदा हुआ है। हम सिर्फ यहां पर भाषण नहीं दे रहे हैं, बल्कि हमने जनता में जाकर देखा है, वहां पर जनता के मन में आशा है, सरकार के कार्यक्रमों के प्रति आशा है—यह सब से बड़ी उपलब्धि इस सरकार की है।

एक बात मैं और कहना चाहता हूँ छठी पंचवर्षीय योजना के बारे में। इस बार जो बजट आया है, इसमें मंशा क्या है, इस बात का स्पष्ट चर्चा नहीं की गई है। इस देश के जो पिछड़े इलाके हैं, औद्योगिक दृष्टि से, शैक्षणिक दृष्टि से, स्वास्थ्य की दृष्टि से, सड़क की दृष्टि से, उनके लिए क्या कार्यक्रम चलाए जा रहे हैं, उनके लिए कोई विशेष व्यवस्था की जा रही है या नहीं, इस बात की स्पष्ट चर्चा बजट में नहीं की गई है।

मैं निवेदन करना चाहता हूँ कि देश में 50 प्रतिशत लोग गरीबी की रेखा के नीचे जीवन व्यतीत कर रहे हैं, लेकिन पूर्वी उत्तर प्रदेश में 80 प्रतिशत लोग गरीबी की रेखा के नीचे जीवन व्यतीत कर रहे हैं। पश्चिमी उत्तर प्रदेश में जहां अहार की 1600 कैलोरीज मिलती है पूर्वी उ० प्र० में 1450 कैलोरीज

[श्री उमा कान्त मिश्रा]

मिलती हैं। सारे देश में 56 जिलों को पिछड़ा घोषित किया गया है और इनमें से 22 जिले उत्तर प्रदेश में हैं और इन 22 जिलों में से 15 जिले पूर्वी उत्तर प्रदेश में हैं।

आज उत्तर प्रदेश हर दृष्टि से पिछड़ा हुआ है और उसकी जनसंख्या और क्षेत्रफल की दृष्टि से बजट में प्रावधान अभी तक नहीं हुआ है। मुख्य मंत्री जी ने कहा था कि इस वर्ष बजट में और छठी पंचवर्षीय योजना में हमें ज्यादा हिस्सा मिला है, मगर जो मिला है वह नगण्य है। मैं केन्द्र सरकार से, वित्त मंत्री जी से और योजना आयोग से निवेदन करूंगा कि उत्तर प्रदेश के साथ ज्यादाती न की जाए क्षेत्रफल के हिसाब से, जनसंख्या के हिसाब से और उसके पिछड़ेपन को देखते हुए उसे बजट में हिस्सा मिलना चाहिए। कहीं ऐसा न हो जाए कि सब राज्यों का विकास हो जाए और हम पिछड़े रह जाएं। आज यह देखने को मिलता है कि जो राज्य विकसित हैं, उन्हें ज्यादा हिस्सा मिलता है और बैकवर्ड प्रदेश चिल्लाते रह जाते हैं।

उपाध्यक्ष महोदय, मैं इस बात को जोर देकर कहना चाहूंगा कि केन्द्रीय सरकार और योजना आयोग उत्तर प्रदेश के पिछड़ेपन की ओर ध्यान दे। मैं तो यह भी कहूंगा कि पूर्वी उत्तर प्रदेश और बुंदेलखण्ड के विकास के लिए एक आयोग अलग से बना दीजिए। पंडित जवाहर लाल नेहरू जब एक बार उस क्षेत्र में गये थे तो वहाँ की गरीबी को देख कर द्रवित हो गए थे। उन्होंने पटेल आयोग की स्थापना की थी और पटेल आयोग ने अपना काम भी शुरू कर दिया था, परन्तु उस आयोग का काम खटाई में पड़ गया।

मैं फिर से निवेदन करूंगा कि उत्तर प्रदेश के जो पिछड़े इलाके हैं, खा कर के पूर्वी उत्तर प्रदेश के इलाकों के लिए एक विशेष आयोग गठित किया जाए और इस क्षेत्र की गरीबी दूर करने के लिए चौरफा विकास कार्यक्रम लागू किए जाएं। आप को आश्चर्य होगा कि उत्तर प्रदेश की साढ़े 10 करोड़ आबादी में से 4 करोड़ पूर्वी उत्तर प्रदेश के 15 जिलों में रहती है। चार करोड़ आबादी इस प्रदेश की है, पूर्वी उत्तर प्रदेश की है। इस देश के कई राज्य हैं जिन की चार करोड़ आबादी है। लेकिन अकेले पूर्वी उत्तर प्रदेश की आबादी चार करोड़ उसकी दुर्दशा जो हो रही है उसको आप देखें। खाली खेती पर ही उनका गुजर बसर होता है। किसी के पास पांच बीघे जमीन हुई और पचास प्राणी उसके परिवार में हुए तो उसकी जीविका चलना मुश्किल हो जाता है। जहाँ से लोग भाग कर बाहर जा रहे हैं। वर्मा, बम्बई, कलकत्ता, लैटिन अमरीका के देशों में वे जा रहे हैं रोजी रोटी की तलाश में। वहाँ की आबादी वहाँ से भाग रही है। सारे देश की, सभी शहरों की आबादी बढ़ रही है लेकिन आपको सुन कर आश्चर्य होगा कि मिर्जापुर की आबादी घटी है। देश की और हिन्दुस्तान के दूसरे शहरों की आबादी तेजी से बढ़ रही है, जन संख्या तेजी से बढ़ रही है लेकिन मिर्जापुर की घट रही है। इस आबादी के घटने की वजह यह है कि वहाँ कोई उद्योग धंधा नहीं, कारखाना नहीं। इस वास्ते वहाँ का पान बेचने वाला, चाय बेचने वाला, परचून का काम करने वाला, वहाँ का मजदूर भाग भाग कर वहाँ से तीन तीन सौ किलोमीटर दूर, कोल फील्ड्स में, सिंगरौली थर्मल पावर स्टेशन के पास, बम्बई-कलकत्ता आदि दूसरे शहरों में भाग भाग कर जा रहा है और मिर्जापुर की आबादी घट रही है। मिर्जापुर को उजड़ने से बचाने के लिए वहाँ कोई

बड़ा उद्योग धंधा आपको तुरन्त स्थापित करना चाहिए। यह अत्यन्त आवश्यक है।

यही हालत दूसरे नगरों की भी वहाँ है। गाजीपुर, बलिया, सुलतानपुर वसती आदि जितने शहर पूर्वी अंचल के हैं, जो छोटे-छोटे जिले हैं सब उजड़ रहे हैं। गरीबी वे इन्तहा बढ़ रही है। इसमें सन्देह नहीं है कि कृषि उत्पादन को बढ़ाने के लिए वहाँ कुछ काम किरा गया है, सिंचाई के कुछ साधन मुहैया किए गए हैं और कृषि उत्पादन बढ़ा भी है। लेकिन कृषि पर जन संख्या का भार भी वहाँ बराबर बढ़ता चला जा रहा है, गरीबी भी साथ-साथ बढ़ती चली गई है। मेरा निवेदन है कि उत्तर प्रदेश के वास्ते, विशेषकर पिछड़े इलाके जो वहाँ के हैं, गरीब इलाके जो वहाँ के हैं उनके विकास के लिए विशेष कार्यक्रम बनाया जाए। मैं तो यह चाहूंगा कि एक आयोग बनाया जाए और उस आयोग की मारफत वहाँ की गरीबी को दूर करने का प्रयास किया जाए। चार करोड़ की आबादी निर्धनता से, अभाव से तस्त है। आप पर कैपिटा इनकम को देखें। जहाँ बाकी उत्तर प्रदेश की पर कैपिटा इनकम, की फिक्स इनकम 2 रुपया है, वहाँ पूर्वी उत्तर प्रदेश की केवल 75 पैसे हैं। 75 पैसे में कैसे कोई गुजर बसर कर सकता है, यह आप सोचें। यह स्थिति वहाँ की है। मेरा निवेदन है कि उत्तर प्रदेश के पिछड़े इलाकों के पिछड़ेपन को दूर किया जाए।

मैं यह भी कहना चाहता हूँ कि उससे सटे हुए जो बिहार के इलाके हैं, मध्य प्रदेश के इलाके हैं उनकी तरफ भी ध्यान दिया जाए। विन्ध्य प्रदेश का इलाका है जो बहुत पिछड़ा हुआ है। राजस्थान में भी कुछ पिछड़े इलाके हो सकते हैं। विन्ध्य प्रदेश की तो एक अलग

से स्टेट थी। जिसमें रीवा आदि तीन चार जिले थे। वहाँ सड़कें नहीं हैं, रेल नहीं है। मिर्जापुर की भांति वहाँ की स्थिति भी यह है कि बीस पच्चीस हजार की आबादी तक पर एक डाक्टर नहीं है, बीस-बीस किलोमीटर पर अस्पताल नहीं है, बस पकड़ने के लिए पचास-पचास और साठ-साठ किलोमीटर पैदल जाना पड़ता है। 15-20 किलोमीटर पर एक प्राइमरी स्कूल है। आजादी की, विकास की नई रोशनी जो फैली है इसका लाभ उनको भी मिलना चाहिए। वहाँ पर लोगों के पास काम धंधा नहीं है। ओला पड़ जाए, सूखा पड़ जाए तो वहाँ के लोग रोजी रोटी की तलाश में भाग खड़े होते हैं। निस्सन्देह प्रधान मंत्री का जो कार्यक्रम है, जो छठी योजना है यह देश के लिए, देश के भविष्य के लिए उसको स्वर्णिम रूप देने वाली है। देश मजबूत हो रहा है, प्रतिष्ठा बढ़ रही है, शक्तिशाली हो रहा है। इसके लिए देश की जनता श्रीमती इन्दिरा गांधी की आभारी है और रहेगी। उनके नेतृत्व में पूरी निष्ठा है।

पिछली डिबेट में भी जब राष्ट्रपति जी का अभिभाषण हुआ था और संसद् के बाहर भी हमारी नेता ने प्रतिपक्ष का सहयोग मांगा है महत्वपूर्ण राष्ट्रीय समस्याओं के समाधान के लिए। इसलिए एक देशभक्त और सच्चे नागरिक होने के नाते प्रतिपक्ष को भी सहयोग करना चाहिए, इसकी मांग प्रधान मंत्री की तरफ से की गई। मुझे आश्चर्य हुआ एक बहुत ही विद्वान और पुराने सदस्य हैं जो अच्छे वकील भी हैं, उन्होंने सहयोग देने के लिए, 4,5 शर्तें लगायीं। पहली यह कि संसदीय लोकतंत्र का जो संविधान है उसके सम्बन्ध में चर्चा हो रही है बदलने की, इस अध्येक्षीय प्रणाली की चर्चा को बन्द कर दिया जाय।

[श्री उमा कान्त मिश्रा]

दूसरे यह कि जुडिशियरी की सुप्रीमैसी को स्वीकार कर लिया जाय। प्रेस की आजादी कायम रखी जाय, और चौथी शर्त यह लगाई कि श्रीमती इन्दिरा गांधी का जो पर्सनैलिटी कल्ट है इसको समाप्त किया जाय। अपोजीशन के लोग जनता की भलाई की बात गला फाड़ कर कहते हैं, मगर जब शर्त लगाई तो यह नहीं कहा कि देश से गरीबी दूर करने के लिए जो कार्यक्रम चलाये जा रहे हैं उनके अमल करने में ईमानदारी बरती जाय। उन्होंने यह शर्त नहीं लगाई कि देश की जो जनसंख्या बढ़ रही है उसको कम करने के लिए कार्यक्रम चलाये जायें। उन्होंने यह शर्त नहीं लगाई कि देश में जो करोड़ों बेरोज़गार हैं उनको काम देने के लिए कार्यक्रम चलाये जायें। उन्होंने यह शर्त नहीं लगाई कि जो पिछड़े और गरीब इलाके हैं उनको सम्पन्न बनाने के लिए कार्यक्रम चलाये जायें। देश की सीमाओं पर जो खतरा मंडरा रहा है उसका मुकाबला करने के लिए देश को मजबूत किया जाय। उन्होंने यह शर्त नहीं लगाई कि देश में साम्प्रदायिक और प्रथकतावादी जो शक्तियां सक्रिय हैं और देश को कमज़ोर बनाना चाहती हैं उनको समाप्त किया जाय। देश में और विदेश में जो ऐसी शक्तियां हैं जो देश को कमज़ोर बनाना चाहती हैं और विदेशों में भी ऐसी शक्तियां हैं जो चाहती हैं कि देश शक्तिशाली न बने उनके विरोध में उन्होंने कुछ नहीं कहा। वह चाहते हैं कि जो देश को मजबूत बनाने के लिए कार्यक्रम चल रहे हैं, जो आर्थिक कार्यक्रम चल रहे हैं, उनको सफल न होने दिया जाय। तो जनहित के कामों को पूरा करने के बारे में उन्होंने शर्तें नहीं लगायीं।

कोई भी राज्य प्रणाली, न्याय प्रणाली जनता के लिए हैं। प्रेस भी जनता के

लिए है, सारा सिस्टम जनता के लिये है। अगर कोई राज्य, न्याय प्रणाली या कोई संस्था जनता के हितों में चल रहे भलाई के कार्यक्रमों में बाधक होता है तो उसको बदलने में कोई हिचक नहीं होनी चाहिए। यह मेरा निजी विचार है। हालांकि प्रधान मंत्री ने कहा है कि हमारे यहां संसदीय प्रणाली कायम रहेगी, लेकिन मेरा निजी मत है कि दुनिया भर में सभी जगह संसदीय प्रणाली नहीं है, तरह-तरह की राज्य प्रणालियां हैं जो जनता की भलाई के लिए चल रही हैं। और श्रीमन्, हमारे देश में तो प्राचीन काल में राजतंत्र था। और तब स्वर्ण युग था। उस समय कालिदास ने एक काव्य लिखा था "रघुवंश", उसमें उन्होंने सूर्यवंश के राजाओं का वर्णन किया है। उसमें एक श्लोक है, आप कहेंगे क्या ऐसी कोई राज्य प्रणाली हो सकती है ;

प्रजानां विनयाधानात् रक्षणत्
भरणादपि ।

सपिता पितरस्तायां केवलं जन्म हेतव :

राजा प्रजा को शिक्षा देने के कारण, प्रजा का भरण-पोषण करने के कारण, रक्षा करने के कारण प्रजा का पिता होता था। और प्रजा के माता पिता जन्म के कारण होते थे। सारा काम राज्य करता था ऐसा समाजवाद और राज्य प्रणाली आपको श्रीमन्, कहीं और देखने को मिलेगी? कहने का मतलब यह है कि जो भी प्रणाली जनता के लिए हितैषी हो वही राज्य प्रणाली जच्छी है।

18.00 बजे

संसदीय लोकतंत्र के द्वारा देश का विकास हुआ है, देश मजबूत हुआ है। अगर किसी बिन्दु या स्थान पर कोई व्यवस्था जनता के हित के विरोध में जाती हो तो

उस व्यवस्था को बदलने में कोई हिचक नहीं करनी चाहिए। जनता की भलाई, हित, खुशहाली सर्वोपरि है।

उसी प्रकार से जो जुडीशियल सिस्टम है, वह बहुत अच्छा है। हमारी न्याय प्रणाली अच्छी है, लोकतंत्र की प्रणाली है। लेकिन अगर हमारी न्याय प्रणाली में कोई व्यवस्था ऐसी है जिससे जनता के हित में बाधा आती है तो उस व्यवस्था को बदलने में भी कोई हर्ज नहीं है, ऐसा मेरा विचार है।

प्रेस तो इस देश में जितना स्वतंत्र है, उतना शायद किसी भी देश में नहीं है। यहां प्रेस परम स्वतंत्र है। जितनी स्वतंत्रता से हम यहां पढ़ते लिखते हैं, उतनी स्वतंत्रता कहीं नहीं है। अगर प्रेस भी जनता के हित के विरुद्ध जाता है तो उस पर भी संशोधन होने में कोई दिक्कत नहीं होनी चाहिए।

एक बात उन्होंने कही कि श्रीमती इंदिरा गांधी का परसनैलटी कल्ट होता है। परसनैलटी कल्ट के माने व्यक्ति पूजा के हैं। श्रीमती इंदिरा गांधी ने नहीं कहा है कि व्यक्ति पूजा करो। देश की करोड़ों जनता उन पर विश्वास करती है, भ्रद्धा रखती है, उनको अपना नेता मानती है।

उनके कार्यक्रमों में सहयोग देती है। इसको परसनैलटी कल्ट नहीं कहा जाता है। हम लोग, कांग्रेस के सदस्य अनुशासन का पालन करते हैं, उनके नेतृत्व में आस्था रखते हैं, विश्वास रखते हैं। यह कोई परसनैलटी कल्ट नहीं। यह उनका महान व्यक्तित्व है।

मेरा निवेदन यह है कि श्रीमती इंदिरा गांधी इस देश की कोटि-कोटि जनता की श्रद्धा और विश्वास की भाजन हैं। किसी में बूता नहीं है कि उनके प्रति जो लोगों में निष्ठा है, उसको कोई हटा दे।

संसार की मानव जाति आज एक ज्वालामुखी पर खड़ी है। श्रीमती इंदिरा गांधी मानव जाति की एकमात्र सहारा और आधार है। इसलिए मानव जाति का इस देश की जनता पर पूर्ण विश्वास है।

इन शब्दों के साथ मैं इस बजट का हार्दिक समर्थन करता हूँ।

18.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 9, 1982/Phalguna 18, 1903. (Saka).